

To

The Consultant (Judicial),
Hon'ble National Green Tribunal
New Delhi. (E-mail Id- judicial-ngt@gov.in)

No. 8095 / Reader Dated: 22-11-2024

Sub:- **Original order/application/petition No. 1074/2024 titled as Durgesh Katoch Vs State of H.P under National Green Tribunal Principal Bench, New Delhi.**

Sir,

In compliance to original order/application/petition No.1074/2024 on the subject cited above.

In this connection, the joint inspection report of committee constituted by Hon'ble NGT in case **titled as Durgesh Katoch Vs State of H.P** in original is hereby enclosed and report in the form of searchable PDF/ OCR is mailed to official e-mail at judicial-ngt@gov.in for further necessary action please.

Encls: Joint inspection report
(Pages 1-145)



Sub Divisional Magistrate
Indora Distt Kangra H.P

Endst No. /Reader Dated 22-11-2024

A copy is forwarded to the Deputy Commissioner Kangra at Dharamshala w.r.t his office letter No. 902/LB dated 06-09-2024 for information please.

Sub Divisional Magistrate,
Indora District Kangra (H.P.)




Ld. R.L.
25-11-2024
com(2)

OA 1074/2024
Re put up nlf
2024
Mr Bhargava

9/21/24	24/11/24
9/6	11/24

**Annexures of
Original
Application
No. 1074/2024**

Durgesh Katoch

V/s

State of H.P & others...

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Site Inspection Report

In compliance of original order/application/petition No. 1074/2024 titled as Durgesh Katoch V/s State of HP under National Green Tribunal Principal Bench, New Delhi, all committee members viz. Sub-Divisional Officer (C) Indora, Division Forest Officer Nurpur and Representative of RO, MoEF&CC Chandigarh i.e. Technical Officer assembled at Patwar Circle Dhiala on dated 03-10-2024.

Entire record available in the office of DFO Nurpur regarding the complaints made by the complainant Sh. Durgesh Katoch was perused. As per record, a complaint dated 28-03-2024 was made by the complainant to DFO Nurpur regarding illicit felling and uprooting of Khair trees in Dhiala Bhedi beat. Taking cognizance on the complaint, a committee under the chairmanship of ACF Nurpur was constituted by DFO Nurpur vide his office letter No. 03-07 dated 01-04-2024 & 22-23 dated 02-04-2024 to enquire into the contents of complaint. Site inspection was done and the inquiry report was submitted by ACF Nurpur to DFO Nurpur Vide office letter No. 932 dated 28-05-2024.

Perusal of the complaint along with the enclosures/record sent to DFO Nurpur by the complainant through Regd. Post was also perused. As per record, one more complaint dated 12-04-2024 was made by the Sh. Durgesh Katoch to DFO, Flying Squad North Dharamshala. Taking action on the complaint, a committee under the chairmanship of Deputy Ranger Flying Squad Dharamshala was constituted by DFO Flying Squad vide his office order dated 19-04-2024 to enquire the complaint. Site inspection was done and the inquiry report was submitted by Deputy Ranger Flying Squad to DFO Flying Squad North Dharamshala dated 27-04-2024.

Aforementioned reports of Deputy Ranger & ACF Nurpur were perused in view of the allegations levelled by the complainant and orders passed by the Hon'ble NGT.

Complainant Mr Durgesh Katoch was neither part of Inquiry committee nor Inquiry committee was ordered by Hon'ble NGT to associate him in inquiry but in the interest of justice and to go for holistically approach with the inquiry, committee associated the complainant during the inquiry and also gave him the opportunity of being heard. He led the committee members on dated 03-10-2024 along with his colleague one Sh. Harwinder Singh to four sites, on dated 22-10-2024 the complainant with his Advocate Sh. P.S Dhangal, Munshi of Advocate Sh. Aman Preet and one Sh. Pankaj Darshi led the committee to two sites, on dated 24-10-2024 the complainant with his associate Sh. Shushil Kumar led the committee to further three sites and on dated 25-10-2024 the complainant with his associate Sh. Shushil Kumar led the committee to further seven sites.



The committee visited all sixteen sites as shown by complainant on dated 03.10.2024, 22.10.2024, 24.10.2024 and 25.10.2024, and found following number of recent, old, very old stumps, uprooting's & one standing tree (with slight cut):

- i. Total No. of Stumps found on the spot : 76
 ii. Total No. of pits found on the spot : 08
 iii. Total No. of standing tree shown with slight cut : 01
 found on the spot

TOTAL : 85

FINDINGS OF COMMITTEE:

Committee then inquired the matter from concerned staff and recorded its observations and findings which are discussed as below:-

1) STUMPS FOUND ON THE SPOT

Compartment wise location and details of Stumps of Khair Trees is as below:

Sr. No.	Compartment	Area (Ha)	No. of stumps found on the spot	Observation/Remarks
1	C- 5	22.26	3	1) Out of total 76 stumps, 60 stumps were old to very old (in rotten condition) with no coppice i.e. dry. 2) 16 stumps with coppice i.e. green, were found. Stumps were of considerable height indicating that trees were felled 1-4 years or older. 3) Cognizance for all 16 stumps had been taken by way of GD entry/ Damage report by concerned field staff.
2	C-6	22.26	2	
3	C-8	8.09	4	
4	C-9	8.09	14	
5	C-10	24.28	21	
6	C-11	66.36	7	
7	C-12	29.14	1	
8	C-24	7.69	1	
9	C-25	52.20	7	
10	C-26	43.70	14	
11	C-27	50.58	2	
Total		334.65	76	

OBSERVATIONS :-

- It was found that the stumps shown by complainant to committee were of different time period i.e. recent, old to very old stumps.
- Matter was inquired from concerned staff in which Range Forest Officer produced records of Salvage Lots of Khair trees in forest of Dhiala-Bhedi







showing that dead and dried trees in Dhiala-Bheri forest have been departmentally removed by forest department by handing over the Salvage Lots to HP State Forest Development Corporation Ltd. In past 18 years i.e. from 2006-07 to 2023-24, **636** trees have been removed. (Refer Annexure-R-I of RFO Indora report No. 1089 dated 05.11.2024)

Record of all these trees is also available in Compartment history file of Dhiala Beat.

Detail of Khair tress cut with prior permission of Forest Deptt through HPSFDC Ltd. under salvage lots:-

Sr. No.	Particular	No.	Remarks
1	No. of Khair trees cut with the prior permission of Forest Deptt. through HPSFDC Ltd.	38	No action required

- RFO Indora has further submitted that local residents of Dhiala-Bhedi beat have rights duly recorded in wajib-ul-arj (Refer Annexure-R-6 of RFO Indora report No. 1089 dated 05.11.2024) in which they can cut trees for burning of dead bodies i.e. cremation purposes. The record of such trees felled for cremation purposes are duly maintained by forest department in Death register since 2010 which were duly perused by the committee and it was found that 22 no. of trees have been felled by locals as per their rights so recorded in wajib-ul-arj from year 2013-14 to 2023-24 (Refer Annexure-R-4 of RFO Indora report No. 1089 dated 05.11.2024).

Detail of trees cut by locals as per their rights recorded in the Revenue Record i.e. Wajib-Ul-Arj & Forest Settlement:-

Sr. No.	Particular	No.	Remarks
1	No. of Tress cut for Funeral/cremation purposes by the local residents of Dhiala Bhedi beat	22	No action required

- It has come up that stray incidents of theft have also happened in the forests of Dhiala- Bheri over the years, in which cognizance has been taken by staff in each case from time to time by issuing damage reports and registering complaint with the police. (Refer Annexure-R-2 & R-3 of RFO Indora report No. 1089 dated 05.11.2024)

Detail of Khair trees felled illicitly but cognizance taken by the Forest department:

Sr. No.	Particular	No.	Remarks
1	No. of Trees in which action has been taken by way of Damage Reports (compounded)	5	Action already taken
2	No. of Trees in which Cognizance has been taken through Police GD/FIR vide GD No. 040 dated 27/04/2024	11	Action already taken

2) PITS FOUND ON SPOT:-

8 number of pits were shown by complainant whose details are as following.

Sr. No.	Compartment	Area	No. of stumps found on the spot
1	C- 9	8.09	1
2	C-10	24.28	3
3	C-11	66.36	2
4	C-25	52.20	2
Total			8

OBSERVATIONS: -

No fresh/recent excavation was found in any of the 8 pits. Further, no remains of stumps or roots were found in 5 pits except remaining 3 pits in which some roots were visible. With regard to pits, concerned staff has submitted that locals do uprooting's of Salvage Dry Stumps for fuelwood purposes. Further local NTFP "Tardii (*dioscorea spp*)" is also extracted by locals for consumption by digging up of land as per their local rights.

3) STANDING TREE WITH SLIGHT CUT:-

Complainant also showed a tree alleging that an attempt has been made by to fell tree whose detail is as following:-

Sr. No.	Compartment	Area	Number	Remarks
1	C- 5	22.26	1	Standing tree was found with slight cut, which seemed to be old and tree now is healed.

OBSERVATIONS :-

Tree has not been felled. A slight old cut was observed on tree which has now healed. No action was required.

FINDINGS:

- UP-115 Bhedi spreads in around 870 Hectares area which is not a contiguous patch and has patches of private land in between and random stumps of felled trees were found at different sites which are spread over an area of around 350 ha. Compartment wise location of trees and Nazri Naksha has also been prepared (Refer Annexure-R-8 of RFO Indora report No. 1089 dated 05.11.2024) showing that felling is not in a contiguous patch but sparse and spread randomly throughout the forest indicating that mainly the trees dried over time have been removed by forest department through HPSFDC Ltd.
- Colored photographs of stumps were taken during site inspection have been attached. (Refer Annexure-R-7 of RFO Indora report No. 1089 dated 05.11.2024) Old to very old and rotten stumps are clearly visible for reference.
- It is also hereby brought to the notice of Hon'ble NGT that complainant Mr Durgesh Katoch who was not part of inspection committee, was associated in inquiry, but even after he being told that the matter is sub-judice, he not only recorded the inquiry proceeding but also made it public on social media with details of inquiry proceedings on multiple occasions, despite being repeatedly told to seek permission regarding the same from the Hon'ble bench.
- Further as the complainant was associated in the inquiry, he himself requested to lead the inquiry to show all the sites, which was allowed by the


committee in the interest of justice and he was given the full opportunity to show all the concerned sites to the committee from where, as per his version the trees were illicitly felled.

- Dhiala Bhedi forest is spread over a large area and in order to effectively visit all the sites, the complainant was asked by the committee about the sites to be visited. Initially only 6 sites were to be visited by the committee but the complainant kept on adding new sites to be visited everyday due to which the inquiry was stretched to 4 days. All the sites were duly visited by the committee to the complete satisfaction of the complainant and detailed report of each site is discussed above.
- After thoroughly visiting and inspecting all the sites so shown by complainant, the complaint was closed only after the complainant was fully satisfied, but when the committee asked the complainant to give his statement regarding the same, the complainant refused to give his statement.
- For further satisfaction, complete checking of all compartments of Dhiala-Bhedi beat forests got done through Forest Field staff and no illicit felling has been reported. (Refer Annexure-R-9 of RFO Indora report No. 1089 dated 05.11.2024).
- No unaccounted tree felling has been found in Dhila Bhedi forest.

REMEDIAL MEASURES

1. Community participation may be increased. Local residents of Dhiala Behri Beat be involved in the plantation and other forestry activities and events like **Van Mahotsav, Ek Buta Beti Ke Naam** or **Ek Ped Maa Ke Naam** should be organized regularly. Trees or jungle may be adopted by the local residents.
2. Awareness campaign for forest protection should be organized regularly with public participation.
3. Training camps for optimum utilization of forest produce be organized for the local villagers, shepherds who go to forest for various purposes like animal grazing, collection of fuelwood / timber wood & herbs.
4. Preventive measures for mitigation of forest fire should be adopted involving locals.

5. Indora Forest range has sanctioned strength of 20 Forest Guards, 4 Block officers and 1 Range Forest officer. At present 5 Beats and 2 Blocks are vacant which may be filled up on priority basis.
6. Indora Forest range is highly sensitive Border Range and requires regular patrolling for which a dedicated patrolling vehicle may be provided and weapons for self-protection be provided for field staff.


Amit Sharma
DFO Nurpur
20.11.2024
Sunny Goel
Technical Officer,
MoEF&CC, Chandigarh
Surender Thakur
SDM Indora

SITE INSPECTION REPORT

Sr No.	Location	Date	Species /Stump	Type of Land & Compartment	Condition	Class of Stump	GPS Location	Description of land as per revenue record	Ownership / Possession as per revenue record	Action Taken (As per RO Indora report)	Remarks if any
1	Site No. 1	03.10.2024	Khair	Forest land - C-5	Old Stump	III	32°17'14.21" 75°84'38.05"	Khata/Khatouni No. 81 Min/118 Min, Khasra No. 476, Area 01-13-81 HM Mohal Dhiala, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.109 Dated 29.01.2024 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
2	Site No. 2	03.10.2024	Khair	Forest land - C-5	Green Stump with Coppice shoots of less than 1 year	V	32°10'24.21" 75°80'22.12"	Khata/Khatouni No. 81 Min /118 Min, Khasra No. 366, Area 00-18-02 HM Mohal Dhiala, Sub-Tehsil Gangath	ownership of Sarkar HP Kabja Swayam Tabe Bartan Bartandaran, Allottable Pool,	Already reported to police authorities vide GD No. 040 dated 27/04/2024.(Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated

									Kisam Gair Mumkin Nallah		27/04/2024
3	Site No. 2	03.10.2024	Khair	Forest land - C-5	Green Stump with Coppice shoots of less than 1 year	IV	32°10'24.21" 75°80'22.12"	Khata/Khatouni No. 81 Min /118 Min, Khasra No. 366, Area 00-18-02 HM Mohal Dhiala, Sub-Tehsil Gangath	ownership of Sarkar HP Kabja Swayam Taban Bartandaran, Allottable Pool, Kisam Gair Mumkin Nallah	Already reported to police authorities vide GD No. 040 dated 27/04/2024. (Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024
4	Site No. 3	03.10.2024	Khair	Forest land - C-6	Old Stump	IV	32°10'16" 75°50'38"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 01, Area 07-74-24 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Action already taken by forest officials vide Damage Report No. 043/264/NFD Dated 02.01.2023 (Annexure 4)	Felled by locals for domestic use. Action as per law already been taken.
5	Site No. 3	03.10.2024	Khair	Forest land - C-6		V	32°10'16" 75°50'38"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 01,	Ownership of Sarkar HP, Kabja Van	Action already taken by forest officials vide Damage Report No.	Felled by locals for domestic use.

								Area 07-74-24 HM Mohal Makroli, Sub- Tehsil Gangath	Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	043/264/NFD Dated 02.01.2023 (Annexure 4)	Action as per law already been taken.
6	Site No. 4	03.10.20 24	Unkno wn	Forest land C-9	Unclas sed	Unclas sed	32°09'31" 75°50'34"	Khata/Khatouni No. 104 Min/158 Min, 7Khasra No. 863, Area 01- 03-83 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Nothing found	Nothing Found
7	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Stump in rotten conditi on	IV	32°09'14.21" 75°49'55.05"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14- 82-24 HM situated in Mohal Matohali, Sub-	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n,	Dry Khair Salvage Lot year 2007- 08 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through

								Tehsil Gangath	Allottable Pool, Kism Jangal Mahfooja Gair Mahduda		HP state forest Development Ltd
8	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Very Old Dry Stump	IV	32°09'15.11" 75°49'55.64"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kism Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
9	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Old Dry Stump	IV	32°09'16.75" 75°49'15.98"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kism	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop

									Jangal Mahfooja Gair Mahduda		ment Ltd
10	Site No. 5	22.10.2024	Khair	Forest Land C-10	Old Dry Stump	IV	32°09'17.09" 75°49'15.55"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
11	Site No. 5	22.10.2024	Khair	Forest Land C-10	Old Dry Stump	III	32°09'16.73" 75°49'15.16"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allotable Pool, Kisam Jangal Mahfooja Gair	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd

									Mahduda		
12	Site No. 5	22.10.2024	Unknown	Forest Land C-10	Unclassified	Unclassified	32° 09'6.69" 75°49'55.11"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	No Evidence found	Excavated Earth found
13	Site No. 5	22.10.2024	Unknown	Forest Land C-10	Unclassified	Unclassified	32°09'16.63" 75°49'54.97"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	No Evidence found	Excavated Earth found
14	Site No. 5	22.10.2024	Khair	Forest Land C-10	Stump in	IV	32°09'16.76" 75°49'54.89"	Khata/Khatouni No. 104	Ownership of Sarkar	Dry Khair Salvage Lot year 2007- 08	Felling of Dry

					rotten condition			Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	HP, Kabja Van Vibhag Taban Bartandaran, Allottable Pool, Kisan Jangal Mahfooja Gair Mahduda	(Annexure 3)	Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
15	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Very Old Dry Stump	V	32°09'16.99" 75°49'54.14"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taban Bartandaran, Allottable Pool, Kisan Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
16	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Very Old Dry Stump	V	32°09'17.69" 75°49'53.69"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-	Ownership of Sarkar HP, Kabja Van Vibhag	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm

								82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Taba Bartan Bartandara n, Allotable Pool, Kism Jangal Mahfooja Gair Mahduda		ent Legal felling Carried through HP state forest Develop ment Ltd
17	Site No. 5	22.10.2024	Khair	Forest Land C-10	Green Stump with Coppice shoots of less than 1 year	IV	32°09'19.22" 75°49'51.74"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Allotable Pool, Kism Jangal Mahfooja Gair Mahduda	Already reported to police authorities vide GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
18	Site No. 5	22.10.2024	Khair	Forest Land C-10	Stump in rotten condition	IV	32°09'16.99" 75°49'50.72"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara	Dry Khair Salvage Lot year 2007- 08 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried

								Matohali, Sub-Tehsil Gangath	n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda		through HP state forest Develop ment Ltd
19	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Stump in rotten conditi on	IV	32°09'16.08" 75°49'50.21"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14- 82-24 HM situated in Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot year 2007- 08 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
20	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Very Old Dry Stump	III	32°09'16.62" 75°49'50.68"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14- 82-24 HM situated in Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Allottable Pool,	Dry Khair Salvage Lot No. 26/2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest

									Kisam Jangal Mahfooja Gair Mahduda		Develop ment Ltd
21	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Very Old Dry Stump	IV	32°09'16.13" 75°49'50.19"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
22	Site No. 5	22.10.20 24	Khair	Forest Land C-10	Green Stump with Coppic e shoots of less than 1 year	III	32°09'15.53" 75°49'51.98"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kisam Jangal Mahfooja	Already reported to police authorities vide GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizan ce has been taken through Police GD No. 040 /2024 Dated 27/04/20 24.

									Gair Mahduda		
23	Site No. 5	22.10.2024	Unknown	Forest Land C-10	Unclassified	Unclassified	32°09'18.60" 75°49'52.66"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	No Evidence found	Excavated Earth found
24	Site No. 5	22.10.2024	Khair	Forest Land C-10	Old Dry Stump	IV	32°09'15.62" 75°49'52.88"	Khata/Khatouni No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011-12 (Annexure 3)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
25	Site	22.10.20	Khair	Forest Land	Stump	V	32°09'15.95"	Khata/Khatouni	Ownership	Dry Khair Salvage	Felling of

	No. 5	24		C-10	in rotten condition		75°49'53.56"	No. 104 Min/149 Min, Khasra No. 619, Area 14-82-24 HM situated in Mohal Matohali, Sub-Tehsil Gangath	of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Allottable Pool, Kism Jangal Mahfooja Gair Mahduda	Lot year 2007- 08 (Annexure 3)	Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
26	Site No. 6	22.10.20 24	Khair	Forest Land C-11	Old Dry Stump	IV	32°09'07.28" 75°49'41.30"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area measuring 6-36-40 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Allottable Pool, Kism Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2007- 08 (Annexure 3)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
27	Site No. 6	22.10.20 24	Khair	Forest Land C-11	Green Stump with Coppic	IV	32°09'09.33" 75°49'49.55"	Khata/Khatouni No. 104 Min /149 Min, Khasra No.	Ownership of Sarkar HP Kabja Van	Police GD No. 040 dated 27/04/2024. (Annexure 5)	Cognizance has been taken

					e shoots of less than 1 year			529, Area measuring 6-36-40 HM Mohal Matohali, Sub-Tehsil Gangath	Vibhag Tabe Bartan Bartandaran, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda		through Police GD No. 040 /2024 Dated 27/04/2024.
28	Site No. 6	22.10.2024	Khair	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	IV	32°09'09.74" 75°49'40.67"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area measuring 6-36-40 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
29	Site No. 6	22.10.2024	Khair	Forest Land C-11	Green Stump with Coppice shoots of less than 1	III	32°09'09.23" 75°49'40.51"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area measuring 6-36-40 HM	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizance has been taken through Police GD No.

					year			Mohal Matohali, Sub-Tehsil Gangath	Bartandara n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda		040 /2024 Dated 27/04/2024.
30	Site No. 6	22.10.2024	Khair	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	IV	32°09'09.78" 75°49'40.52"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area 6-36-40 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
31	Site No. 6	22.10.2024	Khair	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	III	32°09'10.41" 75°49'40.41"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area 6-36-40 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizance has been taken through Police GD No. 040 /2024 Dated

									Pool, Kisam Jangal Mahfooja Gair Mahduda		27/04/20 24.
32	Site No. 6	22.10.20 24	Khair	Forest Land C-11	Green Stump with Coppic e shoots of less then 1 year	III	32°09'10.49" 75°49'4056"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area 6-36- 40 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizan ce has been taken through Police GD No. 040 /2024 Dated 27/04/20 24.
33	Site No. 6	22.10.20 24	Unkno wn	Forest Land C-11	Unclas sed	Unclas sed	32°09'14.15" 75°49'43.13"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area 6-36- 40 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Allotable Pool, Kisam Jangal	No Evidence found	Excavate d earth found

									Mahfooja Gair Mahduda		
34	Site No. 6	22.10.20 24	Unkno wn	Forest Land C-11	Unclas sed	Unclas sed	32°09'14.15" 75°49'43.13"	Khata/Khatouni No. 104 Min /149 Min, Khasra No. 529, Area 6-36- 40 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda	No Evidence found	Excavate d earth found
35	Site No. 7	24.10.20 24	Khair	Forest Land C-8	Very Old Dry Stump	IV	32°09'03.89" 75°50'56.89"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1070, Area 01- 03-37 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.46 Dated 31.08.2014 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
36	Site	24.10.20	Khair	Forest Land	Very	V	32°09'08.11"	Khata/Khatouni	Ownership	Entered into Death	Felled by

	No. 7	24		C-8	Old Dry Stump		75°50'55.11"	No. 184 Min /370 Min, Khasra No. 1070, Area 01-03-37 HM Mohal Makroli, Sub-Tehsil Gangath	of Sarkar HP Kabja Van Vibhag Tabе Bartan Bartandaran, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda	Register at Sr No.46 Dated 31.08.2014 (Annexure 6)	locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
37	Site No. 7	24.10.20 24	Khair	Forest Land C-8	Old Stump	IV	32°09'02.11" 75°50'05"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1070, Area 01-03-37 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabе Bartan Bartandaran, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.93 Dated 25.05.2020 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
38	Site No. 7	24.10.20 24	Khair	Forest Land C-8	Very Old Dry Stump	V	32° 09'02" 75°50'08"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1070, Area 01-03-37 HM	Ownership of Sarkar HP Kabja Van Vibhag Tabе	Entered into Death Register at Sr No.46 Dated 31.08.2014 (Annexure 6)	Felled by locals for cremation purpose as per their

								Mohal Makroli, Sub-Tehsil Gangath	Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		rights so registered in <i>wajib- ul-arj</i>
39	Site No. 8	24.10.20 24	Khair	Forest Land C-10	Green Stump with Coppic e shoots of more then Two years	IV	32°09'22.33" 75°50'46.36"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 879, Area 01-89-69 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP , Kabja Van Vibhag Taba Bartan Bartandara n, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.100 Dated 11.02.2023 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
40	Site No. 8	24.10.20 24	Khair	Forest Land C-10	Green Stump with Coppic e shoots of more then Two	IV	32°09'23.66" 75°50'46.67"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 879, Area 01-89-69 HM Mohal 41Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP , Kabja Van Vibhag Taba Bartan Bartandara n, Allotable	Entered into Death Register at Sr No.100 Dated 11.02.2023 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>

					years				Pool, Kisam Jangal Mahfooja Gair Mahduda		
41	Site No. 8	24.10.20 24	Khair	Forest Land C-10	Old Dry Stump	IV	32°09'23.66" 75°50'46.47"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 879, Area 01-89-69 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP , Kabja Van Vibhag Taba Bartan Bartandara n, Allotable Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot No. 26/2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
42	Site No. 8	24.10.20 24	Khair	Forest Land C-10	Green Stump with Coppic e shoots of less then 1 year	III	32°09'23.67" 75°50'46.78"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 879, Area 01-89-69 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP , Kabja Van Vibhag Taba Bartan Bartandara n, Allotable Pool, Kisam Jangal	Police GD No. 040 dated 27/04/2024 (Annexure 5)	Cognizan ce has been taken through Police GD No. 040 /2024 Dated 27/04/20 24.

									Mahfooja Gair Mahduda		
43	Site No. 9	24.10.20 24	Khair	Forest Land C-25	Green Stump with Coppice shoots of less than 1 year	III	32° 09'22.36" 75°49'21.25"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.86 Dated 13.03.2024 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
44	Site No. 9	24.10.20 24	Khair	Forest Land C-25	Very Old Dry Stump	IV	32° 09'22.47" 75°49'20.42"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
45	Site No. 9	24.10.20 24	Khair	Forest Land C-25	Green Stump	IV	32° 09'23.34"	Khata/Khatouni No. 104 Min	Ownership of Sarkar	Entered into Death Register at Sr No.86	Felled by locals for

					with Coppice shoots of less than 1 year		75°49'19.22"	/158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisan Jangal Mahfooja Gair Mahduda	Dated 13.03.2024 (Annexure 6)	cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
46	Site No. 9	24.10.2024	Khair	Forest Land C-25	Green Stump with Coppice shoots of less than 1 year	IV	32° 09'24.34" 75°49'17.65"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisan Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.91 Dated 02.03.2024 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
47	Site No. 9	24.10.2024	Khair	Forest Land C-25	Very Old Stump	IV	32° 09'24.93" 75°49'17.57"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal	Ownership of Sarkar HP, Kabja Van Vibhag Taban	Dry Khair Salvage Lot 2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Government Legal felling

								Matohali, Sub-Tehsil Gangath	Bartandara n, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda		Carried through HP state forest Development Ltd
48	Site No. 9	24.10.2024	Unknown	Forest Land C-25	Unclassified	Unclassified	32° 09'25.63" 75°49'17.46"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda	No evidence found	Excavated Earth found only
49	Site No. 9	24.10.2024	Unknown	Forest Land C-25	Unclassified	Unclassified	32° 09'23.34" 75°49'20.42"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kism Jangal Mahfooja	No evidence found	Excavated Earth found

									Gair Mahduda		
50	Site No. 9	24.10.2024	Khair	Forest Land C-25	Very Old Stump	IV	32° 09'22.47" 75°49'19.22"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
51	Site No. 9	24.10.2024	Khair	Forest Land C-25	Old Stump	IV	32° 09'22.45" 75°49'20.46"	Khata/Khatouni No. 104 Min /158 Min, bearing Khasra No. 574, Area 05-32-19 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011- 12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
52	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry	IV	32° 09'51.90" 75°49'29.35"	Khata/Khatouni No. 48 Min /78 Min, Khasra	Ownership of Sarkar HP Kabja	Dry Khair Salvage Lot 2011-12 (Annexure 3)	Felling of Dry Salvage

					Stump			No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Van Vibhag Taban Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
53	Site No. 10	25.10.2024	Khair	Forest land C 26	Green Stump with Coppice shoots of more than 3 years	V	32° 09'51.89" 75°49'29.24"	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	DR No. 019/264 NFD Dated 21.01.2020 Amount 19720 Rs (Annexure 4)	Cognizance has been taken through Damage Report
54	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry Stump	IV	32° 09'51.89" 75°49'29.24"	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Taban Bartandara	Dry Khair Salvage Lot 2017-18 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried

									n, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda		through HP state forest Development Ltd
55	Site No. 10	25.10.2024	Khair	Forest land C 26	GreenS tump with Coppic e shoots of more than 3 years	V	32° 09'51.89" 75°49'29.24	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda	DR No. 019/264 NFD Dated 21.01.2020 Amount 19720 Rs (Annexure 4)	Cognizance has been taken through Damage Report
56	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	IV	32° 09'53.09" 75°49'29.85	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kism Jangal Mahfooja	Dry Khair Salvage Lot 2017-18 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Development Ltd

									Gair Mahduda		
57	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	IV	32° 09'53.09" 75°49'29.85	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2018-19 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
58	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	V	32° 09'53.09" 75°49'29.85	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2017-18 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
59	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	V	32° 09'53.09" 75°49'29.85	Khata/Khatouni No. 48 Min /78 Min, Khasra	Ownership of Sarkar HP Kabja	Dry Khair Salvage Lot 2017-18 (Annexure 3)	Felling of Dry Salvage

								No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Van Vibhag Tab Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
60	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	IV	32° 09'52.91" 75°49'30.41	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tab Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2018-19 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
61	Site No. 10	25.10.2024	Khair	Forest land C 26	Old Dry Stump	V	32° 09'52.98" 75°49'30.58	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tab Bartan Bartandara	Dry Khair Salvage Lot 2018-19 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried

									n, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda		through HP state forest Development Ltd
62	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry Stump	IV	32° 16'42.27" 75°49'82.86	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kism Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
63	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry Stump	V	32° 16'38.87" 75°82'56.22	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kism Jangal Mahfooja	Dry Khair Salvage Lot 2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd

									Gair Mahduda		
64	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry Stump	V	32° 16'63.89" 75°82'80.89"	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
65	Site No. 10	25.10.2024	Khair	Forest land C 26	Very Old Dry Stump	IV	32° 09'51.90" 75°49'29.35"	Khata/Khatouni No. 48 Min /78 Min, Khasra No. 273, Area 42-90-81 HM Mohal Sahouda, Sub-Tehsil Gangath	Ownership of Sarkar HP Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2011-12 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
66	Site No. 11	25.10.2024	Khair	Forest land C 24	Old Dry Stump	IV	32° 09'55.78" 75°49'32.76"	Khata/Khatouni No. 31 Min/46 Min, Khasra	Ownership of Sarkar HP, Kabja	Dry Khair Salvage Lot 2017-18 (Annexure 3)	Felling of Dry Salvage

								No. 213, area 01-84-25 HM Mohal Kangreri, Sub-Tehsil Gangath	Van Vibhag Tab Bartan Bartandaran, Allottable Pool, Kisam Jangal Mahfooja Gair Mahduda		trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
67	Site No. 12	25.10.20 24	Khair	Forest land C 5	Fresh Standin g	IV	32°10'30" 75°50'74"	Khata/Khatouni No. 81 Min /118 Min, Khasra No.188, Area 02-77-49 HM Mohal Dhiala, Sub-Tehsil Gangath	Ownership of Sarkar HP , Kabja Van Vibhag Tab Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	No action Required	Tree is standing
68	Site No. 13	25.10.20 24	Khair	Forest land C 10	Stump with naked Roots	V	32° 09'33.56" 75°50'25.16"	Khata/Khatouni No. 104 Min /158 Min, Khasra No. 728, Area 01-80-42 HM Mohal	ownership of Sarkar HP , Kabja Van Vibhag Tab Bartan	DR No. 050/264 NFD Dated 03.02.2023 Amount 11314 Rs (Annexure 4)	Cognizan ce has been taken through Damage Report

								Matohali, Sub-Tehsil Gangath	Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		
69	Site No. 14	25.10.2024	Khair	Forest land C 9	Stump in Rotten Condition	IV	32° 09'37.86" 75°50'40.79"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
70	Site No. 14	25.10.2024	Khair	Forest land C 9	Stump in Rotten Condition	V	32° 09'37.86" 75°50'40.79"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kisam Jangal	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

									Mahfooja Gair Mahduda		
71	Site No. 14	25.10.2024	Khair	Forest land C 9	Stump in Rotten Condition	V	32° 09'37.86" 75°50'40.79	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
72	Site No. 14	25.10.2024	Khair	Forest land C 9	Stump in Rotten Condition	V	32° 09'37.86" 75°50'40.79	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
73	Site No. 14	25.10.2024	Khair	Forest land C 9	Old Dry	IV	32° 09'37.86"	Khata/Khatouni No. 184 Min	Ownership of Sarkar	Dry Khair Salvage Lot 2015-16	Felling of Dry

					Stump		75°50'40.79	/370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	(Annexure 3)	Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
74	Site No. 14	25.10.2024	Khair	Forest land C 9	Old Dry Stump	V	32° 09'3.89" 75°50'56.89	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2015-16 (Annexure 3)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
75	Site No. 14	25.10.2024	Khair	Forest land C 9	Old Dry Stump	V	32° 09'3.89" 75°50'56.89	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli,	Ownership of Sarkar HP, Kabja Van Vibhag Taban	Entered into Death Register at Sr No.95 Dated 22.11.2021 (Annexure 6)	Felled by locals for cremation purpose as per their rights so

								Sub-Tehsil Gangath	Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		registered in <i>wajib- ul-arj</i>
76	Site No. 14	25.10.20 24	Khair	Forest land C 9	Old Dry Stump	V	32° 09'3.89" 75°50'56.89"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01- 45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.95 Dated 22.11.2021 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
77	Site No. 14	25.10.20 24	Khair	Forest land C 9	Old Dry Stump	V	32° 09'3.89" 75°50'56.89"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01- 45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal	Entered into Death Register at Sr No. 45 Dated 23.05.2014 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>

									Mahfooja Gair Mahduda		
78	Site No. 14	25.10.20 24	Khair	Forest land C 9	Old Dry Stump	IV	32° 09'3.89" 75°50'56.89	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01- 45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No. 45 Dated 23.05.2014 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
79	Site No. 14	25.10.20 24	Khair	Forest land C 9	Old Dry Stump	V	32° 09'3.89" 75°50'56.89	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01- 45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taba Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.97 Dated 18.12.2022 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib- ul-arj</i>
80	Site No. 14	25.10.20 24	Khair	Forest land C 9	Very Old	V	32° 09'3.89" 75°50'56.89	Khata/Khatouni No. 184 Min	Ownership of Sarkar	Entered into Death Register at Sr No.49	Felled by locals for

					Dry Stump			/370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisan Jangal Mahfooja Gair Mahduda	Dated 16.11.2014 (Annexure 6)	cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
81	Site No. 14	25.10.2024	Khair	Forest land C 9	Very Old Dry Stump	V	32° 09'3.89" 75°50'56.89"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Taban Bartandaran, Reserve Pool, Kisan Jangal Mahfooja Gair Mahduda	Entered into Death Register at Sr No.49 Dated 16.11.2014 (Annexure 6)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
82	Site No. 14	25.10.2024	Khair	Forest land C 9	Stump in Rotten Condition	V	32° 09'37.86" 75°50'40.79"	Khata/Khatouni No. 184 Min /370 Min, Khasra No. 1073, Area 01-45-20 HM Mohal Makroli,	Ownership of Sarkar HP, Kabja Van Vibhag Taban	Entered into Death Register at Sr No. 56 Dated 19.08.2015 (Annexure 6)	Felled by locals for cremation purpose as per their rights so

								Sub-Tehsil Gangath	Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		registered in <i>wajib- ul-arj</i>
83	Site No. 15	25.10.20 24	Khair	Forest land C 27	Old Dry Stump	IV	32° 09'50.60" 75°49'52.14"	Khata/Khatouni No. 104 Min /158 Min, Khasra No. 309, Area 04- 11-74 HM Mohal Matohali, Sub- Tehsil Gangath	Ownership of Sarkar H P, Kabja Van Vibhag Tabe Bartan Bartandara n, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2015-16 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
84	Site No. 15	25.10.20 24	Khair	Forest land C 27	Old Dry Stump	V	32° 09'50.60" 75°49'52.14"	Khata/Khatouni No. 104 Min /158 Min,	Ownership of Sarkar H P, Kabja	Dry Khair Salvage Lot 2015-16 (Annexure 3)	Felling of Dry Salvage

								Khasra No. 309, Area 04-11-74 HM Mohal Matohali, Sub-Tehsil Gangath	Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda		trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd
85	Site No. 16	25.10.20 24	Khair	Forest land C 12	Old Dry Stump	V	32° 09'50.60" 75°49'52.14	Khata/Khatouni No. 104 Min /158 Min, Khasra No. 315, Area 05-82-01 HM Mohal Matohali, Sub-Tehsil Gangath	Ownership of Sarkar HP, Kabja Van Vibhag Tabe Bartan Bartandaran, Reserve Pool, Kisam Jangal Mahfooja Gair Mahduda	Dry Khair Salvage Lot 2015-16 (Annexure 3)	Felling of Dry Salvage trees is Governm ent Legal felling Carried through HP state forest Develop ment Ltd


Amit Sharma
DFO Nurpur


Sunny Goel
Technical Officer,


Surender Thakur
SDM Indora

No. 1089/Ind
HP Forest Department
Dated/ Bhadroya, the 05.11.2024

From:-
Range Forest Officer,
Indora Forest Range, Bhadroya

To: -
Sub Divisional Magistrate
Indora

Subject; -Regarding Original Application No. 1074/2024 – Durgesh Katoch V/s State of H.P.

Sir,

On the matter cited above it is submitted that in compliance of Hon'ble National Green Tribunal Principal Bench order in original application No.1074/2024, the Joint committee representatives as Sh. Amit Sharma, HPFS, DFO Nurpur, Nurpur Forest Division , Sh. Sunny Goel, Technical Officer, Representative of RO, MoEF&CC, Chandigarh and Dr. Surender Thakur, SDM Indora visited the sites on 03.10.2024 , 22.10.2024 , 24.10.2024 and 25.10.2024 as mentioned by applicant along with local revenue authorities, forest staff of Indora Forest Range with Kanungo Forest and the applicant Sh. Durgesh Katoch was also associated during site inspection and all the relevant official records like Compartment History file , Damage Report Dhiala Beat , Death Register , copies of *wajib-ul-arj* was produced before committee during inspections of DhialaBehri Forest and the Stump wise status is as -

Site No. 1 Dated – 03.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32°17'14.21" 75°84'38.05"	Forest land - C-5	Old Stump	III	Entered into Death Register at Sr No.109 Dated 29.01.2024 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

Site No. 2 Dated – 03.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land	Condition	Class of Stump	Action Taken	Remarks if any
1.	Khair	32°10'24.21" 75°80'22.12"	Forest land - C-5	Green Stump with Coppice shoots of less than 1	V	Already reported to police authorities vide GD No. 040	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.

				year		dated 27/04/202 4.(Annex ture R-3)	
2.	Khair	32°10'24.21" 75°80'22.12"	Forest land - C-5	Green Stump with Coppice shoots of less than 1 year	IV	Already reported to police authorities vide GD No. 040 dated 27/04/202 4.(Annex ture R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.

Site No. 3 Dated – 03.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32°10'16" 75°50'38"	Forest Land C-6	Old Stump	IV	Action already taken by forest officials vide Damage Report No. 043/264/NFD Dated 02.01.2023 (Annexure R- 3)	Felled by locals for domestic use. Action as per law already been taken.
2	Khair	32°10'16" 75°50'38"	Forest Land C-6	Old Stump	V	Action already taken by forest officials vide Damage Report No. 043/264/NFD Dated 02.01.2023 Amount 34498/- (Annexure R- 3)	Felled by locals for domestic use. Action as per law already been taken.

Site No. 4 Dated – 03.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Unknown	32°09'31.N" 75°50'34.E"	Forest land C-9	unclassified	unclassified	Nothing found	Nothing Found

Site No. 5 Dated – 22.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
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1	Khair	32°09'14.21" 75°49'55.05"	Forest Land C-10	Stump in rotten condition	IV	Dry Khair Salvage Lot year 2007-08(Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
2	Khair	32°09'15.11" 75°49'55.64"	Forest Land C-10	Very Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
3	Khair	32°09'16.75" 75°49'15.98"	Forest Land C-10	Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
4	Khair	32°09'17.09" 75°49'15.55"	Forest Land C-10	Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
5	Khair	32°09'16.73" 75°49'15.16"	Forest Land C-10	Old Dry Stump	III	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
6	Unknown	32° 09'6.69" 75°49'55.11"	Forest Land C-10	Unclassed	Unclassed	No Evidence found	Excavated Earth found
7	Unknown	32°09'16.63" 75°49'54.97"	Forest Land C-10	Unclassed	Unclassed	No Evidence found	Excavated Earth found
8	Khair	32°09'16.76" 75°49'54.89"	Forest Land C-10	Stump in rotten condition	IV	Dry Khair Salvage Lot year 2007-08(Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
9	Khair	32°09'16.99" 75°49'54.14"	Forest Land C-10	Very Old Dry Stump	V	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
10	Khair	32°09'17.69" 75°49'53.69"	Forest Land C-10	Very Old Dry Stump	V	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
11	Khair	32°09'19.22" 75°49'51.74"	Forest Land C-10	Green Stump with Coppice shoots of less than 1 year	IV	Already reported to police authorities vide GD No. 040 dated 27/04/2024 (Annexure R-3).	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
12	Khair	32°09'16.99" 75°49'50.72"	Forest Land C-10	Stump in rotten condition	IV	Dry Khair Salvage Lot year 2007-08(Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
13	Khair	32°09'16.08" 75°49'50.21"	Forest Land C-10	Stump in rotten condition	VI	Dry Khair Salvage Lot year 2007-08(Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
14	Khair	32°09'16.62" 75°49'50.68"	Forest Land C-10	Very Old Dry Stump	III	Dry Khair Salvage Lot No. 26/2011-	Felling of Dry Salvage trees is Government Legal felling Carried

						12 (Annexure R-1)	through HP state forest Development Ltd
15	Khair	32°09'16.13" 75°49'50.19"	Forest Land C-10	Very Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
16	Khair	32°09'15.53" 75°49'51.98"	Forest Land C-10	Green Stump with Coppice shoots of less then 1 year	III	Already reported to police authorities vide GD No. 040 dated 27/04/2024 (Annexure R-3).	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
17	Unknown	32°09'18.60" 75°49'52.66"	Forest Land C-10	Unclassed	Unclassed	No Evidence found	Excavated Earth found
18	Khair	32°09'15.62" 75°49'52.88"	Forest Land C-10	Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
19	Khair	32°09'15.95" 75°49'53.56"	Forest Land C-10	Stump in rotten condition	V	Dry Khair Salvage Lot year 2007- 08 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Site No. 6 Dated – 22.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32°09'07.28" 75°49'41.30"	Forest Land C-11	Old Dry Stump	IV	Dry Khair Salvage Lot 2007- 08 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
2	Khair	32°09'09.33" 75°49'49.55"	Forest Land C-11	Green Stump with Coppice shoots of less then 1 year	IV	Police GD No. 040 dated 27/04/2024. (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
3	Khair	32°09'09.74" 75°49'40.67"	Forest Land C-11	Green Stump with Coppice shoots of less then 1 year	IV	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
4	Khair	32°09'09.23" 75°49'40.51"	Forest Land C-11	Green Stump with Coppice shoots of less then 1 year	III	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.

5	Khair	32°09'09.78" 75°49'40.52"	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	IV	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
6	Khair	32°09'10.41" 75°49'40.41"	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	III	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
7	Khair	32°09'10.49" 75°49'40.56"	Forest Land C-11	Green Stump with Coppice shoots of less than 1 year	III	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.
8	Unknown	32°09'14.15" 75°49'43.13"	Forest Land C-11	Unclassed	Unclassed	No Evidence found	Excavated earth found
9	Unknown	32°09'14.15" 75°49'43.13"	Forest Land C-11	Unclassed	Unclassed	No Evidence found	Excavated earth found

Site No. 7 Dated – 24.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32°09'03.89" 75°50'56.89"	Forest Land C-8	Very Old Dry Stump	IV	Entered into Death Register at Sr No.46 Dated 31.08.2014 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
2	Khair	32°09'08.11" 75°50'55.11"	Forest Land C-8	Very Old Dry Stump	V	Entered into Death Register at Sr No.46 Dated 31.08.2014 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
3	Khair	32°09'02.11" 75°50'05"	Forest Land C-8	Old Green Stump with Coppice Growth	IV	Entered into Death Register at Sr No.93 Dated 25.05.2020 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

						e R-4)	
4	Khair	32° 09'02" 75°50'08"	Forest Land C-8	Very Old Dry Stump	V	Entered into Death Register at Sr No.46 Dated 31.08.2014 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

Site No. 8 Dated – 24.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32°09'22.33" 75°50'46.36"	Forest Land C-10	Green Stump with Coppice shoots of more than Two years	IV	Entered into Death Register at Sr No.100 Dated 11.02.2023 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
2	Khair	32°09'23.66" 75°50'46.67"	Forest Land C-10	Green Stump with Coppice shoots of more than Two years	IV	Entered into Death Register at Sr No.100 Dated 11.02.2023 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
3	Khair	32°09'23.66" 75°50'46.47"	Forest Land C-10	Old Dry Stump	IV	Dry Khair Salvage Lot No. 26/2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
4	Khair	32°09'23.67" 75°50'46.78"	Forest Land C-10	Green Stump with Coppice shoots of less than 1 year	III	Police GD No. 040 dated 27/04/2024 (Annexure R-3)	Cognizance has been taken through Police GD No. 040 /2024 Dated 27/04/2024.

Site No. 9 Dated – 24.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32° 09'22.36" 75°49'21.25"	Forest Land C-25	Green Stump with Coppice shoots of less than 1 year	III	Entered into Death Register at Sr No.86 Dated	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

							13.03.2024 (Annexure R-4)	
2	Khair	32° 09'22.47" 75°49'20.42"	Forest Land C-25	Very Old Dry Stump	IV		Dry Khair Salvage Lot 2011- 12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
3	Khair	32° 09'23.34" 75°49'19.22"	Forest Land C-25	Green Stump with Coppice shoots of less then 1 year	IV		Entered into Death Register at Sr No.86 Dated 13.03.2024 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
4	Khair	32° 09'24.34" 75°49'17.65"	Forest Land C-25	Green Stump with Coppice shoots of less then 1 year	IV		Entered into Death Register at Sr No.91 Dated 02.03.2024 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
5	Khair	32° 09'24.93" 75°49'17.57"	Forest Land C-25	Very Old Stump	IV		Dry 0Khair Salvage Lot 2011- 12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
6	Unknown	32° 09'25.63" 75°49'17.46"	Forest Land C-25	Unclassed	Unclassed		No evidence found	Excavated Earth found only
7	Unknown	32° 09'23.34" 75°49'20.42"	Forest Land C-25	Unclassed	Unclassed		No evidence found	Excavated Earth found
8	Khair	32° 09'22.47" 75°49'19.22"	Forest Land C-25	Very Old Stump	IV		Dry Khair Salvage Lot 2011- 12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
9	Khair	32° 09'22.45" 75°49'20.46"	Forest Land C-25	Old Stump	IV		Dry Khair Salvage Lot 2011- 12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Site No. 10 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land	Condition	Class of stump	Action Taken	Remarks if any
1	Khair	32° 09'51.90" 75°49'29.35"	Forest land C-26	Very Old Dry Stump	IV	Dry Khair Salvage Lot 2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried

							through HP state forest Development Ltd
2	Khair	32° 09'51.89" 75°49'29.24"	Forest land C-26	Green Stump with Coppice shoots of more than 3 years	V	DR No. 019/264 NFD Dated 21.01.2020 (Annexure R-3)	Cognizance has been taken through Damage Report
3	Khair	32° 09'51.89" 75°49'29.24"	Forest land C-26	Very Old Dry Stump	IV	Dry Khair Salvage Lot 2017-18 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
4	Khair	32° 09'51.89" 75°49'29.24"	Forest land C-26	Green Stump with Coppice shoots of more than 3 years	V	DR No. 019/264 NFD Dated 21.01.2020 Amount 19720 Rs (Annexure R-3)	Cognizance has been taken through Damage Report
5	Khair	32° 09'53.09" 75°49'29.85"	Forest land C-26	Old Dry Stump	IV	Dry Khair Salvage Lot 2017-18 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
6	Khair	32° 09'53.09" 75°49'29.85"	Forest land C-26	Old Dry Stump	IV	Dry Khair Salvage Lot 2018-19 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
7	Khair	32° 09'53.09" 75°49'29.85"	Forest land C-26	Old Dry Stump	V	Dry Khair Salvage Lot 2017-18 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
8	Khair	32° 09'53.09" 75°49'29.85"	Forest land C-26	Old Dry Stump	V	Dry Khair Salvage Lot 2017-18 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
9	Khair	32° 09'52.91" 75°49'30.41"	Forest land C-26	Old Dry Stump	IV	Dry Khair Salvage Lot 2018-19 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
10	Khair	32° 09'52.98" 75°49'30.58"	Forest land C-26	Old Dry Stump	V	Dry Khair Salvage Lot 2018-19 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development

							Ltd
11	Khair	32° 16'42.27" 75°49'82.86	Forest land C-26	Very Old Dry Stump	IV	Dry Khair Salvage Lot 2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
12	Khair	32° 16'38.87" 75°82'56.22	Forest land C-26	Very Old Dry Stump	V	Dry Khair Salvage Lot 2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
13	Khair	32° 16'63.89" 75°82'80.89	Forest land C-26	Very Old Dry Stump	V	Dry Khair Salvage Lot 2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
14	Khair	32°09'51.90" 75°49'29.35	Forest land C-26	Very Old Dry Stump	IV	Dry Khair Salvage Lot 2011-12 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Site No. 11 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32° 09'55.78" 75°49'32.76"	Forest land C-24	Old Dry Stump	IV	Dry Khair Salvage Lot 2017-18 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Site No. 12 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land	Condition	Class	Action Taken	Remarks if any
1	Khair	32°10'30" 75°50'74"	Forest land C-5	Fresh Standing	IV	No action Required	Standing tree with saw cut found

Site No. 13 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class	Action Taken	Remarks if any
1	Khair	32° 09'33.56" 75°50'25.16"	Forest land C-10	Stump with naked Roots	V	DR No. 050/264 NFD Dated 03.02.2023 Amount 11314 Rs (Annexure R-3)	Cognizance has been taken through Damage Report

Site No. 14 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32° 09'37.86" 75°50'40.79"	Forest land C-9	Stump in Rotten Condition	IV	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
2	Khair	32° 09'37.86" 75°50'40.79	Forest land C-9	Stump in Rotten Condition	V	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
3	Khair	32° 09'37.86" 75°50'40.79	Forest land C-9	Stump in Rotten Condition	V	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
4	Khair	32° 09'37.86" 75°50'40.79	Forest land C-9	Stump in Rotten Condition	V	Entered into Death Register at Sr No.31 Dated 14.07.2013 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
5	Khair	32° 09'37.86" 75°50'40.79	Forest land C-9	Old Dry Stump	IV	Dry Khair Salvage Lot 2015-16 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
6	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	V	Dry Khair Salvage Lot 2015-16 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
7	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	V	Entered into Death Register at Sr No.95 Dated 22.11.2021 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
8	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	V	Entered into Death Register at Sr No.95 Dated 22.11.2021 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
9	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	V	Entered into Death Register at Sr No.45 Dated 23.05.2014 (Annexure R-4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

10	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	IV	Entered into Death Register at Sr No.45 Dated 23.05.2014 (Annexure R- 4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
11	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Old Dry Stump	V	Entered into Death Register at Sr No.97 Dated 18.12.2022 (Annexure R- 4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
12	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Very Old Dry Stump	V	Entered into Death Register at Sr No.49 Dated 16.11.2014 (Annexure R- 4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
13	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Very Old Dry Stump	V	Entered into Death Register at Sr No.49 Dated 16.11.2014 (Annexure R- 4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>
14	Khair	32° 09'3.89" 75°50'56.89	Forest land C-9	Very Old Dry Stump	V	Entered into Death Register at Sr No.56 Dated 19.08.2015 (Annexure R- 4)	Felled by locals for cremation purpose as per their rights so registered in <i>wajib-ul-arj</i>

Site No. 15 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32° 09'50.60" 75°49'52.14"	Forest land C-27	Old Dry Stump	IV	Dry Khair Salvage Lot 2015-16 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd
2	Khair	32° 09'50.60" 75°49'52.14	Forest land C-27	Old Dry Stump	V	Dry Khair Salvage Lot 2015-16 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Site No. 16 Dated – 25.10.2024

Sr No.	Species /Stump	GPS Location	Type of Land & Compartment	Condition	Class of Stump	Action Taken	Remarks if any
1	Khair	32° 09'50.60" 75°49'52.14	Forest land C-12	Old Dry Stump	V	Dry Khair Salvage Lot 2015-16 (Annexure R-1)	Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd

Further Submissions –

- 1) UP-115 Behri spreads in around 870.71 Ha area with 32 no. of Compartments which are not in a single continuous patch and has patches of private land in between and Stumps of felled trees were found at different sites which are spread over an area of around 350 Ha. and most of the khair stumps were very old and cannot be attributed to be as illicit felling
- 2) Regular marking of dry, dead and uprooted Salvage Khair Trees has been done on yearly basis and handed over HPFSDC Lt. for extraction and locals have rights as per *wajib-ul-arj* for cremation and fuelwood purposes and all cases of Forest offences are taken into Cognizance through Damage Reports and FIR's.
- 3) Indora Forest Range is sensitive Border range with multifarious challenges as most of Forest area is having high density of khair trees and out of 20 Forest Beats 8 Beats are Vacant and out of 4 Forest Blocks only two are having Permanent Block Officers posted, vacancy of Beats and Blocks creating extra Burden on Staff as maximum Forest guards have to watch and ward Two or more Beats and Same case is with Block officers.
- 4) Checking of Forest has been earlier also done by Assistant conservator of Forest Nurpur , Nurpur Forest division , involving Local Panchayat representatives , local Public as well as applicant also and no illicit felling of any kind was reported earlier also .
- 5) Forest Guard Incharge Dhiala Beat is holding additional charge of Two beats from last 1 year as he was having additional charge of Chatrolli Beat from September 2023 to March 2024 and of Sukhar Beat from July 2024 to till date and Gangath Forest Block is also vacant from last five months.
- 6) Out of 85 Stumps/locations at 16 sites observed by Committee as 1 khair tree was found standing with saw cut and 8 no. of holes/pits in form of excavated earth was found and 76 stumps of different ages which have been felled at different times for which staff has taken immediate cognizance and issues Damaged reports (DR) and entries in Death register (as per rights in *wajib-ul-arj*) and FIR is lodged simultaneously , Police was also associated and they have made a parallel investigation whose latest status report No. 2246 5/A Dated 16/10/2024 was also shown to committee by undersigned . Police investigation till now has also found that trees were felled by locals for domestic use and till now nothing adverse has come up in police investigation. No large scale illicit felling has happened as alleged .
- 7) Staff is protecting forest wealth working day and night and all of the forests are regularly patrolled for Forest Protection and no illicit felling of any kind was reported in Forests of Dhiala Beat, and no involvement of any kind of field staff is there in any offence.

Range Forest Officer
Indora Forest Range
Indora Forest Range
Indora Forest Range
Indora Forest Range

Endst No./IND

Dated/...../.....

Copy Forwarded to –

1. DFO Nurpur for information and necessary action please .

Range Forest Officer
Indora Forest Range

FORM B
Salvage marking
BY RIGHT HOLDERS OR FREE GRANTEEES

TREES

48115 Bhari

Compartment or
Sub-Compartment No.]

48115 Bhari
2702

Serial and nature of felling	Species	DIAMETER IN cms.										Total M.G.
		10-20	20-30	30-40	40-50	50-60	60-70	70-80	80-90	90-100	100 or over	
		V	IV	III	IIA	IIB	IA	IB	IC	ID	IE	
5-07	Dry Kuijal C ²⁵	3	11	4								18 = 13.26
	C ²⁶	10	6	1								17 = 9.26
	C ²⁴	2	3	3								8 = 5.79
	C ¹⁶	-	2	4								6 = 5.35
	C ²⁹	4	7	6								17 = 12.37
8	Dry Mial C ⁵	10	2	1								13 = 7.42
	C ⁶	30	-	-								30 = 10.82
	C ¹⁰	15	2	1								18 = 9.61
	C ¹¹	13	5	2								20 = 11.2
9			NIL									SWODI Bog
9-10			NIL									Timama NIL Bog
10-11				NIL								

150-200

ENUMERATION RESULTS

Salvage marking of year 2011-12 Khair Dry

Year of enumeration..... Compartment or Sub-Compartment No. UP-115 Behal

Section No.	Species	Diameter classes in Cms.										Total
		10-20	20-30	30-40	40-50	50-60	60-70	70-80	80-90	90-100	100 or over	
		V	IV	III	IIA	IIB	IA	IB	IC	ID	IE	
2011-12 C-5	Khair Dry	1	8	1	-	-	-	-	-	-	-	= 10 = 7.38
C-6	-do-	3	3	1	-	-	-	-	-	-	-	= 7 = 6.67
C-10	-do-	8	9	7	-	-	-	-	-	-	-	= 24 = 7.35
C-27	-d-	-	4	1	-	1	-	-	-	-	-	= 6 = 5.80
C-26	-d-	17	2	1	-	-	-	-	-	-	-	= 20 = 11.03
C-25	-11-	5	4	-	-	-	-	-	-	-	-	= 9 = 8.85
C-24	-11-	5	4	3	-	-	-	-	-	-	-	= 12 = 8.85
C-20	-11-	56	19	1	-	-	-	-	-	-	-	= 76 = 42.6
C-4	-11-	2	11	2	-	-	-	-	-	-	-	= 15 = 10.41
C-21												

[Signature]
 Date: 8-0-12

महकमा जंगलात हिमाचल प्रदेश

रिपोर्ट बुक नं. 264

रिपोर्ट नं. 043

सरकार बजरिया हिण्ड

बनाम युवराज सिंह
सुपुं श्री बल रा

जात 21/2/20

साकिन मकयल परगना

नाबयाली, क० पू० अ०
इन्फोय

जुर्म
22 Phoebe trees (Green)
1 - 59 cm IV
2 - 88 cm IV
सन 2022

जाज मुबरखा 02-01-23

वक्त दिव

जंगल UP-115 Block C-6
की गश्त की गई

रि निम्नलिखित नुकसान पाया गया। दोपहर गश्त पांच
माल कि उपयुक्त उपयुक्त क्षम उपयुक्त बंगल
ये उपयुक्त रॉट वल कहे कुछ पाठ गल
पूषण कथे फल उपयुक्त पुर्न जंगल के
इकमाल 6 व गुआवजा पुन पुन सुभासेद, ई।
उपयुक्त के कार्य हुई लकड़ी बगैर रॉट
का पर गिरफ्तार हुआ। मुबरखा सन 20

Verified

Signature
32/1/23

Signature
हस्ताक्षर रिपोर्ट कुनिन्दा
Signature

34498

इकाबाल नामा मुलजिम

मैं/हम 267/043)WPO
जुर्म मुंदरजा रिपोर्ट नं.

मुझे/हमें को जंगल
हुओं के

मैं/हम नं 200 300 0101

मुआवजा बजाए मुकदमा फौजदारी के फैसला जुर्म गैर दफा
इंडियन ऐक्ट नं. IFA 1928

हूँ/है। मवरखा

रुबरुए ग

से इकबाल करता हूँ

जाए मौसूमा करते

ने गिरफ्तार

ऑफिसर जंगलात के प

करवाने के लिए रज

गवाह

गवाह

हस्ताक्षर

अमानतनामा सुपुर्दगी माल गिरफ्तार शुदा महकमा जंग

मुवरखा

को गार्ड ने हस्ब

मुतल्लफा जुर्म मेरे सुपुर्द किय जो बवक्त तल्बी पेश किया जायेगा।

मुलजिम मेरे रुबरु हाजिर था / मुलजिम हाजिर नहीं था।

तफसील माल

1

हस्ताक्षर सुपुर्ददार

गवाह

[Handwritten signatures and notes in blue ink]

P.R.No. 24/Ind./2019-20. Date. 21-01-2020

महकमा जंगलात हिमाचल प्रदेश

रिपोर्ट बुक नं. **261**

रिपोर्ट नं. **019**

सरकार बजरिया **हिं प्र.**

बनाम **श्वर्ण सिंह**
श्री जसवन्त सिंह

जात **राजपूत** साकिन **सोहड़ा** परगना

जनाबयाली, **व. प्र. अ.**
इन्दौरा


जुर्म **जवाहर कठान 2**
अड्ड ग्रैट वृक्ष

आज मुबरखा **21-01** सन् 20 **20**

बवक्त **दिन** जंगल **UP-113 ग्रेडी C-26** की गश्त की गई

और निम्नलिखित नुकसान पाया गया।
दृष्ट जंगल में 2 अड्ड ग्रैट वृक्ष की मुडिका कटी
ड्रे पाई गई। प्रि सका लफिट 56cm x 58cm है। घातवीन
करवे पर पत्रा चला कि यह ग्रैट वृक्ष उपरोक्त अपराधी ने
कोटे हैं। जिसकी लकड़ी अपराधी ने घेखू इस्तेमाल कर
लिया है। अपराधी अपना जुर्म स्वीकार करता है। और
मुजाबजा देने को राजामन् है। लिहाजा थोटेपेश है
मौका पर गिरफतार हुआ। मुबरखा

Vernified
Shamma
B.O. Ganga


सन् 20
हस्ताक्षर रिपोर्ट कुनिन्दा।
|| CD Mahabast

इकबाल नामा मुलजिम

मैं/हम **श्वर सिंह 510 जमवन्त सिंह** रुबरुए गवाह
 जुर्म मुंदरजा रिपोर्ट नं. **019/264** से इकबाल करता हूं/क
 मुझे/हमें को जंगल **UP-115 क्रेट्री C-26** जाए मौसूमा करते हु
 हुआं के **वन 2 एक** ने गिरफ्तार किय
 मैं/हम **वन 9005** ऑफिसर जंगलात के पास
 मुआवजा बजाए मुकदमा फौजदारी के फैसला जुर्म गैर दफा **68**
 इंडियन ऐक्ट नं. **1927** करवाने के लिए रजाम
 हूं/है। मवरखा

श्वर सिंह

गवाह

गवाह

हस्ताक्षर

अमानतनामा सुपुर्दगी माल गिरफ्तार शुदा महकमा जंगला

मुवरखा

को गार्ड ने हस्ब जै

मुतल्लफा जुर्म मेरे सुपुर्द किय जो बवक्त तल्बी पेश किया जायेगा।

मुलजिम मेरे रुबरु हाजिर था / मुलजिम हाजिर नहीं था।

तफसील माल

हस्ताक्षर सुपुर्ददार

गवाह

श्वर सिंह

R.R.No. 144/2022/23 dt. 03-02-23

महकमा जंगलात हिमाचल प्रदेश

पोर्ट बुक नं.

261

रिपोर्ट नं.

050

करकार बजरिया

दिप्र

बनाम

सुरिन्द्र सिंह सु
श्री राम सिंह

त

रावरा

साकिन

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पैसे गये पापपत्र

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रहित कर हुआ पाया गया। प्रस्ताव कर फायदा

जला कि उपयुक्त अपयुक्त के उपयुक्त प्रो उपयुक्त

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का मर गिरफतार हुआ। मुबरखा

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इकबाल नामा मुलजिम

मैं/हम
जुर्म मुंदरजा रिपोर्ट नं. 265/050/NPD

रुबरू से इकबाल करता

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ऑफिसर जंगलात के

मुआवजा बजाए मुकदमा फौजदारी के फैसला जुर्म गैर दफा

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हस्ताक्षर

अमानतनामा सुपुर्दगी माल गिरफ्तार शुदा महकमा जंगल

मुवरखा

को गार्ड ने हस्त

मुतल्लफा जुर्म मेरे सुपुर्द किय जो बवक्त तल्बी पेश किया जायेगा

मुलजिम मेरे रुबरू हाजिर था / मुलजिम हाजिर नहीं था।

तफसील माल

हस्ताक्षर सुपुर्ददार

गवाह

सेना में

प्रभाषी पुलिस कॉफी
रन्दीय

विषय : खंये के पत्र कहे छैने बाटे ।

प्रमाणिक,

निवेदन यह है कि जन सह अधिकारी गंगध अखिल
सिंह जन सह एमाला कहे गौध शर्मा अथ बंगल एमाला
कहे UP-115 Bhai C-5, C-12, C-10, C-11, C-24,
C-26 कहे गहर कहे गरी दौधरे गहर पाया कि उपरक
बंगल के कंपाईमेंट में कहे कुछ पुराने खंये पाठ
गए । गौध पर धारनाब बाधे है व धारनाब में को
भी खंयक प्राप्त होके व आपके विगत अथ सांके
कहे की बाधके । अथ गधेनन में अनुभव है कि एमाले उपरक
विगत के खंयक में रिपोर्ट दवे कहे बाध । कहे गठ खंयक
कहे विगत विगतलिपि है ।

Ser.	Comments	Class	Remarks
1	119	अ	
2	116	अ	
3	99	अ	
4	98	अ	
5	109	अ	
6	92	अ	
7	112	अ	
8	88	अ	
9	110	अ	
10	114	अ	
11	98	अ	
12	90	अ	
13	91	अ	
14	112	अ	
15	94	अ	
16	118	अ	
17	112	अ	
18	94	अ	
19	90	अ	
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H/M
Dr
B D Gangster
जन सह अधिकारी
गंगध
अखिल सिंह
6230073239

Gangster
R. Mahajan
जन सह
एमाला कहे
गौध शर्मा
गंगध

50



NO. 2246 5/A DT. 16/10/24

FROM :-

Station House Officer ,

Police Station Indora ,

Distt. Kangra H.P.

To:-

Range Forest Officer ,

Indora forest Range , Bhandroya,

Distt. Kangra H.P.

Subject : - Regarding status of FIR/GD No. 040 Dt. 27-04-24.

Sir,

Kindly in reference to your office letter no. 884 dt. 04/10/2024 . In this regard it is intimated that a spot inspection had been done in this matter by the Head Constable Monty Guleria No.18 I/O PS Indora on dt.27/04/2024. Forest guard Guarav Sharma had produced a document which is full of signatures by local people of that particular area, in which Local people asserted that they generally use the fuel of this particular forest in case of death or in jagrans at their homes. As per the statement of Forest guard Guarav Sharma, it had been found that the forest of Dhiala beat UP-115 Bhedi, C-10, C-11, C-12, C-5, C-24, C-26 is **undemarcated protected forest , WHOSE 30% fuel can be** utilised by the local people residing in that area. After that DD Entry No. 40 dt. 27/04/24 under 24.4 HP Police Rules had also been made in Daily Diary of PS Indora. In this regard, the investigation is underway. In future if anything adverse comes into notice, Action will be taken as per law and procedure.

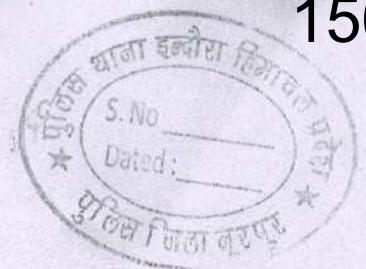
This is for your kind information and further necessary action please .

Enclosed documents:-

- (1) Reply in G.O No. 40 = 1
 - (2) Status of G.O No. 40 = 1
 - (3) DD No 40 dt 27-4-24 = 1
- Total = 3 copies .

S.H.O. *Maanik* 51/5110
 Police Station Indora
 Police Distt. Nurbur (H.P.)

1251



No 884 /Ind
HP Forest Department
Dated/ Bhadrova, the 04-10-2024

From:-
Range Forest Officer,
Indora Forest Range , Bhadrova

To:-
Station House Officer
Police Station Indora

Subject; - Regarding status of FIR /GD No. 040 Dated 27.04.2024 .

Sir ,

On matter cited above it is submitted that vide Original Application No. 1074/2024 – Durgesh Katoch vs State of HP order passed by Hon`ble National Green Tribunal Principal, Bench New Delhi on dated 21.08.2024 , in Original Application it has been mentioned by applicant that certain FIR's were registered but final outcome is not indicated , so it is requested that Status of GD No. 040 Dated 27.04.2024 may be intimated soon in written , so that further necessary action be taken on matter cited above .

Range Forest Officer
Indora Forest Range
Indora Forest Range
at Bhadrova Distt. Kangra (H.P.)

Endst No. /IND Dated /.....

Copy Forwarded to –

- 1. DFO Nurpur for information and further necessary action .

Range Forest Officer
Indora Forest Range
Indora Forest Range
at Bhadrova Distt. Kangra (H.P.)

m.m.c to note for h/a
[Signature]
[Signature]



General Diary Details (रोजनामचा का विवरण)

P.S. (थाना): INDORA

State (राज्य): HIMACHAL PRADESH

District (जिला): POLICE DISTRICT NURPUR

- a) G.D. No. (रोजनामचा सं.): 040
 b) G.D. Date (रोजनामचा दिनांक): 27/04/2024 08:58:57 PM
 c) G.D. Type (रोजनामचा प्रकार): Arrival
 d) Name of Writer and Rank (लेखक का नाम और रैंक): PC/ Vishal Chaudhary
 e) Entry (for Officer) प्रविष्टि (अधिकारी के लिए): HC/Mounty Guleria /18/
 f) GD Subject (रोजनामचा विषय): वापसी व रपट 24.4 इतलाहन
 g) G.D. Brief (रोजनामचा संक्षिप्त):

इस समय दर्ज है कि मन मु.आ. मय आ. सतचिन्द न. 408 के व सवारी निजी गाड़ी रफता व हवाला रपट न. 33 रोजनामचा हजा के बाद तसदीक हालात शिकायत पत्र सख्यां 160/दस्ती दिनांक 21-04-24 अजाने वन खण्ड अधिकारी गंगथ अश्रिन्द सिंह व वन रक्षक गोरव शर्मा मुकाम धयाला बीट से हाजिर थाना आया हूँ। दौराने तसदीक हालात मौका मुकाम धयाला बीट के वन रक्षक गोरव शर्मा व स्थानीय व्यक्ति कमल सिंह पुत्र चैन सिंह निवासी गांव महतोली डा. धयाला तह. इन्दौरा जिला कांगडा की निशान देही पर मौका का मुलाहजा किया गया तथा वन रक्षक गोरव शर्मा पुत्र विनोद कुमार शर्मा निवासी गांव नलेटी डा. नेहरनपुर तह. देहरा गोपीपूर जिला कांगडा हि.प्र. व उम्र 25 वर्ष का ब्यान कलमबन्द किया गया। जिसने अपने ब्यान में जाहिर किया कि "ब्यान किया कि मैं उपरोक्त पते का रहने वाला हूँ तथा वर्तमान समय में धयाला बीट मौजा भेड़ी अनोह क्षेत्र जो दीणी खण्डा सनिहाल बीट के साथ लगती है इस बीट में बतौर वन रक्षक कार्यरत हूँ। धयाला बीट लगभग 900 हेक्टर में फैली हुई है जिसका अधीकाश भाग जंगल/अनोह क्षेत्र में फैला हुआ है इस बीट के आसपास के गांव के लोग अपने रसोई घर से लेकर मरनजीवन के कार्यक्रमों के लिये लकड़ी ज्यादातर उक्त बीट के जंगलों से प्रयोग में लाते हैं। मेरा पूरी धयाला बीट के क्षेत्र में गश्त करने के लिए लगभग एक महीने का समय लग जाता है। धयाला बीट के जंगल UP-115 भेड़ी, C-10, C-11, C-12, C-5, C-24, C-26 में कुछ पेड़ खैरो के कटे पाये गये थे जो काफी समय पहले के कटे होना प्रतीत हो रहे थे। उक्त पेड़ों के काटने के सम्बन्ध में स्थानीय लोगों से पूछताछ करी गई जिन्होंने जाहिर किया कि वह अक्सर अपने रसोई घर जीवन मरण के कार्यक्रमों के लिए जंगल से लकड़ी उपयोग में लाया करते थे कुछ खैर के पेड़ तीन चार महीने पहले कटे हुए प्रतीत हो रहे हैं। धयाला बीट का जंगल U-115 भेड़ी, C-10, C-11, C-12, C-5, C-24, C-26 UN DEMARCATED PROTECTED FOREST होने के कारण इसके 30% इन्धन का इस्तेमाल स्थानीय लोगों के द्वारा किया जा सकता है। मेरा यही ब्यान है जो सही लिखा है। हस्ताक्षर अग्नेजी GAURAV SHARMA BEAT DHYALA तथा BO गंगथ ने भी अपने हस्ताक्षर बतौर गवाह किये हैं ATTESTED MOUNTY GULERIA HC 18 I/O PS INDORA PD NURPUR DISTT. KANGRA कार्यवाही पुलिस:- मजबूत ब्यान व तसदीक हालात से मौका मुकाम धयाला बीट से खैरो के सुखे व हरे पेड़ कटे होने पाया जा रहा है जो काफी समय पहले से कटे होना प्रतीत हो रहे हैं जिस वारा स्थानीय लोगों से भी पूछताछ की गई जिन्होंने इस वारा ना ईलमी जाहिर की है हालात मशकक पाये जा रहे हैं। फिर भी खास मुखवर इलाका में कायम किये गये हैं। आईन्दा इस सन्दर्भ में जैसे ही कोई पूछता सचूत मिलते है तो नियमानुसार कार्यवाही अमल में लाई जाएगी। हालात वारा जनाव SHO साहब को गोश गुजार किये गये

Signature (हस्ताक्षर):

Name (नाम): Mounty Guleria

Rank (पद): HC



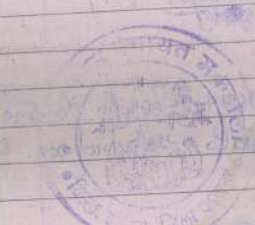
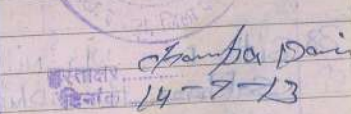
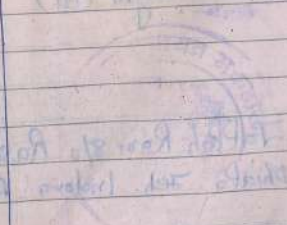
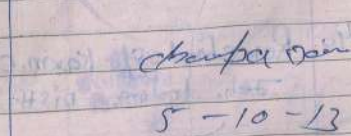
No. (सं.): 18

S.No.	Name and Address	Date of Issue	S.P. Use	Class	Stamp No.	Facet	Remarks
88.	Fakar Singh S/o Sh. Mohar Singh P/o Matholi P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	17-01-20	Samal (IV=4)	IV=04	$\frac{11}{19}, \frac{12}{19}, \frac{13}{19}, \frac{14}{19}$	UP-115 Bhowl C-6	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
89.	Angrej Singh S/o Wair Singh P/o Matholi P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	18-02-20	Samal (IV=2) Samal (IV=3)	IV=02 IV=03	$\frac{15}{19}, \frac{16}{19}, \frac{17}{19}, \frac{18}{19}$ $\frac{19}{19}$	UP-115 Bhowl C-6	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
90.	Champa Devi W/o Sh. Ram Singh P/o Dhule P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	02-07-20	Samal IV=4 Samal IV=2	IV=04 IV=02	$\frac{1}{20}, \frac{2}{20}, \frac{3}{20}, \frac{4}{20}$ $\frac{5}{20}, \frac{6}{20}$	UP-115 Bhowl C-6	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
91.	Suresh Jata W/o Sh. Achar Singh P/o Matholi P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	24-05-20	Samal IV=3 Samal IV=5	IV=03 IV=05	$\frac{7}{20}, \frac{8}{20}, \frac{9}{20}, \frac{10}{20}$ $\frac{11}{20}, \frac{12}{20}, \frac{13}{20}, \frac{14}{20}$	UP-115 Bhowl C-6	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
92.	Rajpal Singh P/o Sh. Prem Nath P/o Matholi P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	22-05-20	Samal IV=4 Samal IV=5	IV=04 IV=05	$\frac{15}{20}, \frac{16}{20}, \frac{17}{20}, \frac{18}{20}$ $\frac{19}{20}, \frac{20}{20}, \frac{21}{20}$	UP-115 Bhowl C-11	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
93.	Prem Nath S/o Sh. Suresh Nath P/o Dhule P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	21-05-20	Samal IV=3 Samal IV=2 Khar IV=01	IV=03 IV=02 IV=01	$\frac{22}{20}, \frac{23}{20}, \frac{24}{20}$ $\frac{25}{20}, \frac{26}{20}$ $\frac{27}{20}, \frac{28}{20}$	UP-115 Bhowl C-8	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
94.	Rama Devi W/o Ram Singh P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	10-12-20	Samal IV=4 Samal IV=2 Khar III=3	IV=04 IV=02 III=03	$\frac{1}{21}, \frac{2}{21}, \frac{3}{21}, \frac{4}{21}$ $\frac{5}{21}, \frac{6}{21}$ $\frac{7}{21}, \frac{8}{21}, \frac{9}{21}$	UP-115 Bhowl C-11 C-10	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.
95.	Thun Ram S/o Sh. Munshi Ram P/o Matholi P.O. Dhule Teh. Indore Dist. Kargal (M.P.)	22-11-20	Samal IV=02 Samal IV=02	IV=02 IV=02	$\frac{10}{21}, \frac{11}{21}$ $\frac{12}{21}, \frac{13}{21}$	UP-115 Bhowl C-9	प्रधान ग्राम पंचायत मकड़ोली वि.ख. इन्दौर (कोण्डा) डि.प्र.

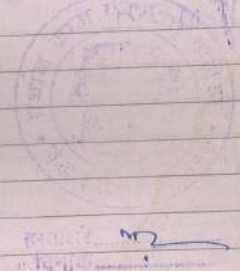
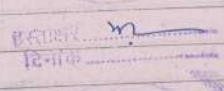
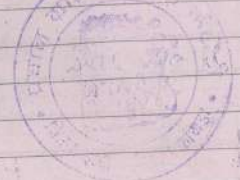
Name and Address	Date of Death	Age	Sex	day	Stamp No.	Caust	Remarks
96. Rajesh Singh S/o Dr. Ajay Singh P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	15-12-20	02	Male	IV=01 V=01	$\frac{1}{22}, \frac{2}{22}$	UP-115 Bhow C-9	AR by
				Kamal 04 IV=02 V=02	$\frac{3}{22}, \frac{4}{22}, \frac{5}{22}, \frac{6}{22}$	UP-115 Bhow	
97. Ajay Singh S/o Dr. Man Singh P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	18-12-20	01	Male	IV=01 V=03 VI=01	$\frac{7}{22}, \frac{8}{22}, \frac{9}{22}, \frac{10}{22}$ $\frac{11}{22}$ $\frac{12}{22}$	C-9	प्रधान ग्राम पंचायत मकड़ोली नि.स. इंदौर (कामग) नि.स.
98. Kamalaya Devi W/o Babu Ram P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	21-12-20	02	Female	IV=02 V=04	$\frac{12}{22}, \frac{13}{22}, \frac{14}{22}$ $\frac{15}{22}, \frac{16}{22}, \frac{17}{22}$	UP-115 Bhow C-6	
99. Chhaya Ram S/o Bhanu Ram P/o Jalajna P.O. Dhule Teh. Indore Dist. Kargal (M)	09-01-23	02	Male	IV=04 V=02	$\frac{18}{23}, \frac{19}{23}, \frac{20}{23}, \frac{21}{23}$ $\frac{5}{23}, \frac{6}{23}$	UP-115 Bhow C-5	
100. Kamalaya Devi W/o Chait Singh P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	11-02-23	03	Female	IV=3 V=2 VI=02	$\frac{7}{23}, \frac{8}{23}, \frac{9}{23}$ $\frac{10}{23}, \frac{11}{23}$ $\frac{12}{23}, \frac{13}{23}, \frac{14}{23}$	UP-115 Bhow C-10	प्रधान ग्राम पंचायत मकड़ोली नि.स. इंदौर (कामग) नि.स.
101. Mani Ram S/o Chanda Ram P/o Jalajna P.O. Dhule Teh. Indore Dist. Kargal (M)	17-01-23	04	Male	IV=4 V=2	$\frac{12}{23}, \frac{13}{23}, \frac{14}{23}, \frac{15}{23}$ $\frac{16}{23}, \frac{17}{23}$	UP-115 Bhow C-5	
102. Nandji Singh P/o Babu Ram P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	29-04-23	03	Male	IV=4 V=2	$\frac{18}{23}, \frac{19}{23}, \frac{20}{23}, \frac{21}{23}$ $\frac{22}{23}, \frac{23}{23}$	UP-115 Bhow C-6	प्रधान ग्राम पंचायत मकड़ोली नि.स. इंदौर (कामग) नि.स.
103. Prabhakar Singh P/o Gyan Singh P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	08-08-23	03	Male	IV=4 V=3 VI=01	$\frac{24}{23}, \frac{25}{23}, \frac{26}{23}, \frac{27}{23}$ $\frac{28}{23}, \frac{29}{23}, \frac{30}{23}, \frac{31}{23}$ $\frac{32}{23}$	UP-115 Bhow C-6	AR by
104. Nandji Singh P/o Dr. Babu Ram P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)	29-08-23	03	Male	IV=2 V, VI=03 VII=01 VIII=01	$\frac{1}{23}, \frac{2}{23}, \frac{3}{23}$ $\frac{1}{23}$ $\frac{1}{23}, \frac{2}{23}, \frac{3}{23}, \frac{4}{23}$ $\frac{1}{23}, \frac{2}{23}$	UP-115 Bhow C-6	
105. Ravinder Singh P/o Dr. Ram Singh P/o Mutholi P.O. Dhule Teh. Indore Dist. Kargal (M)			Male	IV=2 V=2	$\frac{1}{23}, \frac{2}{23}, \frac{3}{23}, \frac{4}{23}$ $\frac{1}{23}, \frac{2}{23}$		प्रधान ग्राम पंचायत मकड़ोली नि.स. इंदौर (कामग) नि.स.

S.No	Name + address of death	Date of death	Stp. use.	Class	Forest	Remarks
41	Kesri Devi w/o Gian Singh vill. Mcholi P.O. Dhiala Teh. Indora Dist. Kangra (HP)	31-03-2014	Dry Khani Kamal Dheo	IV = 2 V = 2 IV = 1 V = 1	UP-115 Bhehri C-10	
42	Bitari Lal s/o Rijo Ram vill. Salhana P.O. Dhiala Teh. Indora Dist. Kangra (HP)	5-04-2014	Kamal Kachan Mirala Kaniyar	IV = 2 V = 1 V = 2 V = 1	UP-115 Bhehri C-5	31-8-14 दिनांक 5-4-14
43	Tara Devi w/o Munshi Ram vill. Salhana P.O. Dhiala Teh. Indora Dist. Kangra (HP)	26-3-2014	Kamal Boutifatus Chulla	V = 3 IV = 1 V = 2	UP-115 Bhehri C-6	
44	Atter Singh s/o Pirthi Singh vill. Makoli P.O. Dhiala Teh. Indora Dist. Kangra (HP)	26-4-2014	Kamal Shikam Dry Khani Dry	IV = 2 V = 2 V = 1 IV = 1	UP-115 Bhehri C-6	26-3-14
45	Santokh Singh s/o Khiali Ram vill. vill. Salhana P.O. Dhiala Teh. Indora Dist. Kangra (HP)	23-5-2014	Kinnu Khan Dry Kamal	IV = 1 IV = 1 V = 1 V = 2	UP-115 Bhehri C-9	
46	Tajoti Bala D/o mehar Singh vill. Makoli P.O. Dhiala Teh. Indora Dist. Kangra (HP)	31-8-14	Dry Khani Kamalony Kinnu	IV = 1 V = 2 IV = 2 V = 1	UP-115 Bhehri C-8	31-8-14

S. No.	Name and Address	Date of Death	Age	Sex	Days	Stamp No.	Trust	Remarks
96	Rajesh Singh S/o Sh. Ajay Singh P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	15-12-22	02	Male	IV=01 V=01	$\frac{1}{22}, \frac{2}{22}$	UP-115 Bhuw C-9	AR by
					Kamal 04 V=02 V=02	$\frac{3}{22}, \frac{4}{22}, \frac{5}{22}, \frac{6}{22}$	UP-115 Bhuw	
97	Ajay Singh S/o Sh. Man Singh P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	18-12-22	01	Male	V=01 Kamal 03 Kamal 01	$\frac{7}{22}, \frac{8}{22}, \frac{9}{22}, \frac{10}{22}$ $\frac{11}{22}$ $\frac{12}{22}$	C-9	प्रवान AR by ग्राम पंचायत मकडोला नि.स. इंदोर (कोयंबा) डि.
98	Kamblaya Dant W/o Babu Ram P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	21-12-22	02	Male	V=02 Kamal 04	$\frac{12}{22}, \frac{13}{22}, \frac{14}{22}$ $\frac{15}{22}, \frac{16}{22}, \frac{17}{22}$	UP-115 Bhuw C-6	
99	Chhajri Ram S/o Binda Ram P/o Jalaha P.O. Dhule Teh. Indore Dist. Kargal (M)	09-01-23		Male	V=04 Kamal	$\frac{18}{23}, \frac{19}{23}, \frac{20}{23}, \frac{21}{23}$ $\frac{5}{23}, \frac{6}{23}$	UP-115 Bhuw C-5	
100	Kamblaya Dant W/o Chait Singh P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	11-02-23		Male	V=3 Kamal (02) Kamal (02)	$\frac{7}{23}, \frac{8}{23}, \frac{9}{23}$ $\frac{10}{23}, \frac{11}{23}$ $\frac{12}{23}, \frac{13}{23}, \frac{14}{23}$	UP-115 Bhuw C-10	प्रवान AR by ग्राम पंचायत मकडोला नि.स. इंदोर (कोयंबा) डि.
101	Dhand Ram S/o Chando Ram P/o Jalaha P.O. Dhule Teh. Indore Dist. Kargal (M)	17-01-23		Male	V=4 Kamal (M/Z)	$\frac{12}{23}, \frac{13}{23}, \frac{14}{23}, \frac{15}{23}$ $\frac{16}{23}, \frac{17}{23}$	UP-115 Bhuw C-5	
102	Narder Singh S/o Babu Ram P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	29-04-23		Male	V=4 Kamal	$\frac{18}{23}, \frac{19}{23}, \frac{20}{23}, \frac{21}{23}$ $\frac{22}{23}, \frac{23}{23}$	UP-115 Bhuw C-6	प्रवान AR by ग्राम पंचायत मकडोला नि.स. इंदोर (कोयंबा) डि.
103	Prakasa Singh S/o Gyan Singh P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	08-08-23		Male	V=4 Kamal Kamal (02) Kamal (02)	$\frac{24}{23}, \frac{25}{23}, \frac{26}{23}, \frac{27}{23}$ $\frac{28}{23}, \frac{29}{23}, \frac{30}{23}, \frac{31}{23}$	UP-115 Bhuw C-6	प्रवान AR by
104	Narder Singh S/o Sh. Babu Ram P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)	29-05-23		Male	V=2 Kamal (3) Kamal (1)	$\frac{1}{23}, \frac{2}{23}, \frac{3}{23}$ $\frac{4}{23}, \frac{5}{23}, \frac{6}{23}$ $\frac{7}{23}$	UP-115 Bhuw C-6	
105	Ravinder Singh S/o Babu Singh P/o Marnoli P.O. Dhule Teh. Indore Dist. Kargal (M)			Male	V=4 Kamal (4) Kamal (02)	$\frac{1}{23}, \frac{2}{23}, \frac{3}{23}, \frac{4}{23}$ $\frac{5}{23}, \frac{6}{23}$		प्रवान AR by ग्राम पंचायत मकडोला नि.स. इंदोर (कोयंबा) डि.

S.No	Name + address of death	Date of death	Sp. Use.	Class	Forest	Remarks
28	Ram Singh s/o Gori Kish Ram vill. Maksroli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	7-4-2013	Kinnu Kamal Khan	IV=1 V=1 V=2	UP-115 Bhehri C-7	
29	Pawan Kumar s/o Chain Singh vill. Maktoli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	8-6-2013	Kamal Mansand Shikamony	IV=2 V=1 IV=1	UP-115 Bhehri C-10	 Chamba Daini 5-6-13
30	Amer Singh s/o Ralho Ram vill. Maktoli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	5-6-2013	Kamal Kuri Dhab Dry Khan	IV=2 V=2 IV=1 IV=1	UP-115 Bhehri C-11	
31	Rajan Singh s/o Chain Singh vill. Maksroli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	14-7-2013	Dry Chit Dry Khan	IV=1 IV=1 V=3	UP-115 Bhehri C-9	 Chamba Daini 14-7-13
32	Shaila Devi w/o Rattan Chand vill. P.O. Dhiala Teh. Indora Distt. Kangra (HP)	1-10-2013	Kamal dry Kamir Kinnu	III=1 IV=2 IV=2	UP-115 Bhehri C-5	
33	Shanktla Devi w/o Ramesh Singh vill. Maktoli P.O. Dhiala Teh. Indora Distt Kangra (HP)	5-10-2013	Dry Khan Dhab Kamal	IV=2 IV=1 IV=1 IV=2	UP-115 Bhehri C-11	 Chamba Daini 5-10-13

Sno.	Date of Death	Name & Address	Spp. No.	Stamp	Class	Factor
85	21-05-2024	Shamsher Singh S/o Ghanso Ram P/o Sontha	Kamrel (5) Khatir (3) Khatir (2)	$\frac{1}{2}, \frac{1}{3}, \frac{1}{4}, \frac{1}{5}, \frac{1}{6}$ $\frac{1}{2}, \frac{1}{3}, \frac{1}{4}$ $\frac{1}{2}, \frac{1}{3}$	II = 5 III = 03 IV = 02	UP - Mr Bhanu C-22, C-11
86	13-03-2024	Satodhna Devi D/o Sh. Shovila Singh P/o Gaynes	Dry Khatir (1) Kamrel (3) Khatir (2)	$\frac{1}{2}$ $\frac{1}{2}, \frac{1}{3}, \frac{1}{4}$ $\frac{1}{2}, \frac{1}{3}$	II = 01 III = 03 IV = 01, IV = 01	UP - Mr Bhanu C-19, C-25 C-12
87	02-04-2024	Tajwan Singh S/o Sh. Gokul Ram P/o Gaynes	Khatir (3) Chilla (2) Khatir (3)	$\frac{1}{2}, \frac{1}{3}, \frac{1}{4}$ $\frac{1}{2}, \frac{1}{3}$ $\frac{1}{2}, \frac{1}{3}$	II = 01, III = 02 IV = 02 V = 02, V = 01	UP - Mr Bhanu C-12, C-11
88	16-05-2024	Kaushlya Devi W/o Sh. Ram Chand P/o Sar	Dry Khatir (1) Kamrel (2) Mandru (4)	$\frac{1}{2}$ $\frac{1}{2}, \frac{1}{3}$ $\frac{1}{2}, \frac{1}{3}, \frac{1}{4}, \frac{1}{5}$	II = 01 III = 02 IV = 04	UP - Mr Bhanu C-24
89	15-06-2024	Taro Devi Kishan Khyali Ram P/o Bharoli	Khatir (1) Khatir (2) Chilla (3)	$\frac{1}{2}$ $\frac{1}{2}, \frac{1}{3}$ $\frac{1}{2}, \frac{1}{3}, \frac{1}{4}$	II = 01 III = 02 IV = 03	UP - Mr Bhanu C-22
90	22-07-2024	Kedar Singh S/o Sh. Raju Ram P/o Bhanu	Dry Khatir (1) Kamrel (2) Khatir (1)	$\frac{1}{2}$ $\frac{1}{2}, \frac{1}{3}$ $\frac{1}{2}$	II = 01 III = 02 IV = 01	UP - Mr Bhanu C-27



S.No	Name + address of death	Date of death	Stp. use.	Class	Forest	Remarks
41	Kesri Devi w/o Gian Singh vill. Mehtoli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	31-03-2014	Dry Khaur Kamal Dha	IV = 2 V = 2 IV = 1	UP-115 Bhehri C-10	
42	Bihari Lal s/o Rigo Ram vill. Salhana P.O. Dhiala Teh. Indora Distt. Kangra (HP)	5-04-2014	Kamal Kadman Mirala Kanjhar	IV = 2 V = 1 V = 2 V = 1	UP-115 Bhehri C-5	
43	Taro Devi w/o Munshi Ram vill. Salhana P.O. Dhiala Teh. Indora Distt. Kangra (HP)	26-3-2014	Kamal Eucalyptus Chilla	V = 3 IV = 1 V = 2	UP-115 Bhehri C-6	
44	Atter Singh s/o Pirthi Singh vill. Makoli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	26-4-2014	Kamal Shikam Dry Khaur Dry	IV = 2 V = 2 V = 1 IV = 1	UP-115 Bhehri C-6	
45	Santokh Singh s/o Khiali Ram vill. vill. Salhana P.O. Dhiala Teh. Indora Distt. Kangra (HP)	23-5-2014	Kinnu Khaur Dry Kamal	IV = 1 IV = 1 V = 2	UP-115 Bhehri C-9	
46	Tajoti Bala D/o Mehar Singh vill. Makoli P.O. Dhiala Teh. Indora Distt. Kangra (HP)	31-8-14	Dry Khaur Kamal Dry Kinnu	IV = 1 V = 2 IV = 2 V = 1	UP-115 Bhehri C-8	

S.No	Name + address of death	Date of Death	Spp. use	Class	Forest	Remarks
47	Kashli Devi w/o Ram Singh vill. Makroli P.O. Dhiata Teh. Indora. Dist. Kangra (HP)	19-8-2014	Eucalyptus Dry Khair Kamal	III = 1 IV = 2 IV = 1	UP-115 Bhexi C-6	
48	Rajjo Devi w/o Munshi Ram vill. Sathana P.O. Dhiata Teh. Indora. Dist. Kangra (HP)	4-9-2014	Kamal Kurri Dhas	IV = 2 IV = 2 IV = 2	UP-115 Bhexi C-7	4-9-14
49	Kam Pesh Devi w/o Surjeet Singh vill. Sathana P.O. Dhiata Teh. Indora. Dist. Kangra (HP)	16-11-2014	Kamal Dry Khair Kangru Sirs	III = 1 IV = 2 IV = 1 IV = 1	UP-115 Bhexi C-9	4-9-14
50	Munni Devi w/o Chanda Singh vill. Mehtoli P.O. Dhiata Teh. Indora. Dist. Kangra (HP)	28-10-2014	Kamal Dhaman Dry Khair	IV = 2 IV = 1 IV = 2 IV = 1	UP-115 Bhexi C-10	
51	Kishore Singh s/o Majes Singh vill. Makroli P.O. Dhiata Teh. Indora. Dist. Kangra (HP)	2-11-2014	Dry Khair Dry chit	IV = 2 IV = 1 III = 1	UP-115 Bhexi C-7	2-11-14
52	Dilbag Singh s/o Chai Singh vill. P.O. Makroli Teh. Indora. Dist. Kangra H.P.	30-1-2015	Kamal Eucalyptus Khair	IV-3 IV-1 IV-1	UP-115 Bhexi C-12	
53	Gera Devi w/o Gyan Chand vill. Sathana P.O. Makroli Dist. Kangra H.P.	24-01-2015	Kamal	IV-4	11	

S. No.	Name and Address	Date of Death	Spp. Use	Class	Stamp No.	Forest	Remarks
54.	Santokh Singh. Dub Ram v.P.O. Dhiala, Teh. Indara, Distt. Kangra H.P.	22-2-2015	Kamal Sug Khair	V-2 II-2	$\frac{1}{15}, \frac{2}{15}$ $\frac{3}{15}, \frac{4}{15}$	UP-115/Bhuhri C-6	
55.	Sunesh devi w/o Hamsraj v.P.O. Makdali, Teh. Indara, Distt. Kangra, H.P.	9-4-2015	Kamal Kamal	V-3 II-2	$\frac{5}{15}, \frac{6}{15}, \frac{7}{15}$ $\frac{8}{15}, \frac{9}{15}$	UP-115, Bhuhri C-7	
56.	Punshatam Lal, Malla Ram v.P.O. Makdali, Teh. Indara, Distt. Kangra, H.P.	19-8-2015	Khair Kamal	V-1 II-3	$\frac{10}{15}, \frac{11}{15}, \frac{12}{15}$ $\frac{13}{15}$	UP-115 Bhuhri C-9	
57.	Panas Ram. S/o Bhagat Ram. Vill. Salkhwa, P.O. Makdali, Teh. Indara Distt. Kangra, H.P.	8-12-2015	Kamal Kamal	IV-2 V-3	$\frac{14}{15}, \frac{15}{15}$ $\frac{16}{15}, \frac{17}{15}, \frac{18}{15}$	" C-7	
58.	Bat Krishan. Hanbansh Singh. S/o. Bidhi Singh. v.P.O. Makdali Teh. Indara, Distt. Kangra, H.P.	5-5-16	Khair Kamal Kamal	IV-1 V-2 IV-1	$\frac{16}{16}$ $\frac{2}{16}, \frac{3}{16}$ $\frac{4}{16}$	" C-7	
59.	Chudu Ram S/o Vasant Ram v.P.O. Makdali, Teh. Indara, Distt. Kangra, H.P.	17-6-2016	Kamal Diy chil	IV-2 V-1	$\frac{5}{16}, \frac{6}{16}$ $\frac{7}{16}$	" C-7	
60.	Punan chand. S/o. Tulok chand v.P.O. Dhiala, Teh. Indara, Distt. Kangra, H.P.	30-6-2016	Kamal Kangra	IV-3 V-1	$\frac{8}{16}, \frac{9}{16}$ $\frac{10}{16}$	" C-6	
61.	Raghubans Singh. S/o Dhempat Ram v.P.O. Makdali, Teh. Indara, Distt. Kangra, H.P.	10-10-2016	Kamal Khair	IV-2 V-2	$\frac{11}{16}, \frac{12}{16}$ $\frac{13}{16}, \frac{14}{16}$	" C-7	

कार्यालय पंचायत सामुदायिक केन्द्र घेठा

विकास खण्ड इन्दौरा जिला कांगड़ा (हि0प्र0)



प्रस्ताव संख्या

पंचायत रिपोर्ट

दिनांक 26/04/2024

तस्मात्क की जाती है कि जो विकासकर्ता दुर्गुडा कलाय
 निवासी मलदीली ने उपरोक्त स्थल कलाय पर जो विकास
 को है। हमारे वीट थाला मैला मेडी में चौडै गी
 पलायन कलाय नही हुआ है। व हमारे गांव वासी
 सब लोग से लम्बी काटते है। सब चौडै हुयु
 या सामुदायिक कार्य गांव में होते है और यह
 गांव वासी का हक नही है। इसलिये विकास
 को विरक्त किया जाय



Range Forest Officer
 Indora Forest Range
 at Bhadrava Distt. Kangra (H.P.)

हस्ताक्षर Raj Kumar
 तारीख 26/04/2024



प्रधान पंचायत सामुदायिक केन्द्र, कन्ग्रेड़ी

विकास खण्ड इन्दौर तहसील इन्दौर जिला कांगड़ा (हि.प्र.)

क्रमांक.....

पंचायत रिपोर्ट

दिनांक.....

तरफिक की जाती है कि जो शिकायतें
 कुंग्रेड़ी कहीं का सामान बहवाली गांव
 वाले ने की है कि ब्याला बंद का जंगल
 में डाकें का रूफ रु खैर पंड साह जी का गंध
 शरा से जलते हैं। डोउरे काई बहवाली गांव
 फेड काए हुआ है जो, डोउरे लोगो के डीन
 करतें शर्द्धि विवाह व मंडा के लिए बंद
 जंगलें लें की जाती हैं व दूसरी तरफ
 के लुथ जागती बंद के जो शमशान इला
 खंडन है। शालिह मृत्यु के वारा शमशानके
 लिए लाम्ही मंडी लें काही जाती है इत
 लिए शिकायत को खलम व कारवले दमवरे
 किया जाये। धन्यावाद



Range Forest Officer
Indora Forest Range
at Bhadrova Distt. Kangra (H.P.)



कार्यालय सामुदायिक केन्द्र पंचायत, मकड़ोली

विकास खण्ड इन्दौरा जिला कांगडा (हि0प्र0)

क्रमांक.....

दिनांक.....

तस्दीक की जाती है कि वीक इमाला के
 आस गर्थोन के सामने खडू के साथ रागमान पाट
 के पास जो खंड का पेड काटा है वह गृहके
 सोना देनी पत्नी की मुन्गी राग म० इमाला के
 गृहके खंड के लगे के लिए दिनांक 29. 01. 24
 को किया गया है। निधना साते आगमन कार्यालय
 देह पेन है।



Range Forest Officer
 Indora Forest Range
 at Bhadrova Distt. Kangra (H.P.)

हस्ताक्षर
 दिनांक

शुभिव वधान शुभानीय निवासी गाँव मन्वोली पंचायत
मकडोली डा० व्यापला व० इन्फोर्मा जि० कामडा हि०
प० भाजा इन्फोर्मा

हम शुभानीय निवासी आन 13 वॉक 29-04-2024
को A.C.F मुद्रपुर वन मण्डल R.0 जवाली श्री अशोक
कुमार अरुण कुमार 13.0. इन्फोर्मा श्री राजेश कुमार
13.0. इन्फोर्मा व गाँव पंचायत पंचाल श्री अशोक
कुमार पंचायत मकडोली के समक्ष वधान करत है
कि जो शिकायत शुभानीय निवासी अशोक कोराने ने
आवधार के जंगलों में पेड़ों के अतिक्रम कराने कर
की है उसमें से काँचकर पेड़ काफी पुराने कर
है जो कि कई वर्षों पहले से कर है। इन जंगलों
में हमें इन शुभानीय निवासी अपने आगाधिक
आवकार (उद्देश्य) के अर्थमें किशोरा वयस की
मूल्य होने पर गाँव में गाँवारी के लिए व अपने
कृषि जंगलों व अन्य उद्देश्यों के लिए बिना पूरे
शुधनी के हल्का वन अधिक काट लेवे है। और
कई कार्य हमें इनकी शुधनी काट गाँव को भी
दे देवे है। अतः हमारा यह स्थान है जिसे
हमने परेशन कर इन्ही पता।

क्रमांक	नाम व पता	अप माला	आय	हस्ताक्षर
1	सुमान देवी पंचाल मन्वोली मण्डल गाँव मन्वोली पंचायत मकडोली	33 वर्ष		सुमान देवी
2	बबिता रानी पत्नी श्री सुभाष सिंह गाँव मन्वोली डा० व्यापला व० इन्फोर्मा ज० कामडा हि० प०	54 वर्ष		Babita Rani
3	सधमा देवी पत्नी श्री कल्याण सिंह गाँव मन्वोली	43 वर्ष		सधमा देवी
4	मोली देवी पत्नी श्री अमरेश सिंह गाँव मन्वोली	48 वर्ष		मोली देवी

- Contd -

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5	अजय कुमार देवी पत्नी श्री प्रदीप	श्री 510 बंगला वृं इन्दौर जि० काशी 70000	54 वर्ष	अशोक
6	अनाया रानी पत्नी श्री प्रदीप	—do—	60 वर्ष	अशोक
7	अनुरा देवी पत्नी श्री प्रदीप	—do—	54 वर्ष	अशोक
8	लता देवी पत्नी श्री प्रदीप	—do—	35 वर्ष	अशोक
9	रजनी देवी पत्नी श्री प्रदीप	—do—	36 वर्ष	अशोक
10	अशवनी कुमार पत्नी श्री प्रदीप	—do—	45 वर्ष	अशोक
11	अमिता देवी पत्नी श्री प्रदीप	—do—	54 वर्ष	अशोक
12	शशि देवी पत्नी श्री प्रदीप	—do—	46 वर्ष	अशोक
13	अजय कुमार पत्नी श्री प्रदीप	—do—	40 वर्ष	अशोक
14	हरपत्नी देवी पत्नी श्री प्रदीप	—do—	70 वर्ष	अशोक
15	कलकरी देवी पत्नी श्री प्रदीप	—do—	47 वर्ष	अशोक
16	अशोक कुमार पत्नी श्री प्रदीप	—do—	52 वर्ष	अशोक
17	शशि देवी पत्नी श्री प्रदीप	—do—	46 वर्ष	अशोक
18	केवल देवी पत्नी श्री प्रदीप	—do—	50 वर्ष	अशोक
19	शशि देवी पत्नी श्री प्रदीप	—do—	50 वर्ष	अशोक
20	वीर देवी पत्नी श्री प्रदीप	—do—	60 वर्ष	अशोक
21	अमिता देवी पत्नी श्री प्रदीप	—do—	65 वर्ष	अशोक
22	शशि देवी पत्नी श्री प्रदीप	—do—	50 वर्ष	अशोक
23	कमल देवी पत्नी श्री प्रदीप	—do—	42 वर्ष	अशोक
24	शशि देवी पत्नी श्री प्रदीप	—do—	51 वर्ष	अशोक
25	प्रदीप देवी पत्नी श्री प्रदीप	—do—	32 वर्ष	अशोक
26	कलकरी देवी पत्नी श्री प्रदीप	—do—	62 वर्ष	अशोक
27	किशन देवी पत्नी श्री प्रदीप	—do—	52 वर्ष	अशोक
28	मनोमती देवी पत्नी श्री प्रदीप	—do—	30 वर्ष	अशोक
29	कलकरी देवी पत्नी श्री प्रदीप	—do—	32 वर्ष	अशोक
30	शशि देवी पत्नी श्री प्रदीप गैरा डा० गैरा वृं इन्दौर जि० काशी 70000		68 वर्ष	अशोक
31	शशि देवी पत्नी श्री प्रदीप गैरा डा० गैरा वृं इन्दौर जि० काशी 70000		23 वर्ष	अशोक
32	शशि देवी पत्नी श्री प्रदीप गैरा डा० गैरा वृं इन्दौर जि० काशी 70000		30 वर्ष	अशोक

राजकीय मुद्रणालय, डि० प्र०, जिनमन-992-सी० म० 0 म० 87-10-11-87-1,50,000

क्रमांक	विषय	काम	विवरण	मूल्य	विवरण	मूल्य
1	शासनात्मक	वि. अर्थ	व्यक्ति कायम	1000	नए	1000
2	शासनात्मक	म. एकक	वर्ष	1000	नए	1000
3	प्रशासन	के. के. के. के. के.	के. के. के. के. के.	1000	नए	1000
4	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000
5	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000
6	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000
7	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000
8	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000
9	प्रशासन	प्रशासन	प्रशासन	1000	नए	1000

2

नम्बर	वर्तनी	नाम-वर्तनी या तरफ मयनाम नम्बरदार व ताशार मुशामला	नाम मानिक मय अहवाल	नाम काश्तकार मय अहवाल	वसाहत श्रावणगी	नाम जेत	नम्बर खसरा		रकबा मय तकसील अकनाम अगजी	तगान जो मुजारा भदा करते है व तकसील शारह व तादीद	हिसा या धुमाना हकीयत व तरिका बाछ	मुताबवा हाल व तगराह मुशामला व हक	विवरण
							साबिक	हाल					
2													
3													
10		एक कर्क साव अहद	मुलकाक आपाद	अजल	जोतान	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो
11		के दिनामपर है	पुलाव न	एक कर्क	अजल न	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो
12		नाइ शीक अरब निवाज	जी आलवान	जोतान	जोतान	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो	जोतान जो

नाफा व इतराज बाजुविल करज

(1) इस जमाने वलापरत साबिक 1914-15 1917 में हुआ था। उस समय शासकाने कृषि का शान रखा अन्वयन में शानात दीका या शानात दे का शानात था। बादतव में शानात रखा

वर्ष है। यह सत्ता का प्रभाव है। जो कहीं-कहीं से है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(ब) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(क) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(ख) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(ग) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(घ) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

(च) एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।
 जो एक बाल के मातापिता की प्रतीति है। जो प्रतीति है।

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नाम	राजेश कुमार	पता	कौशा अड़ी	कानपुर	(-)	तहसील	इन्दौर	दिनांक	21/11/21
प्राप्त	राजेश कुमार								

- 1 शासनात देह उसकी कायत और इन्तजाम उसी उसकी आशानी का तलमीन
- 2 शासनात में हकूक-पराई।
- 3 पदावार साध के इस्तेमाल के हकूक।
- 4 रिवाज सुतलिक अलषा।
- 5 रिवाज सुतलिक आवकाश जमीन।
- 6 रिवाज सुतलिक-साकेयो-तलिके व तले या पानी के सुदनी निकास के।
- 7 रिवाज सुतलिक सुद कलामद।
- 8 सव तलिसम के कायतकारों के हकूक तले नको कर अतून से सदी लीे न किय गय है अतलन इखते या खार के सुतलिक हकूक व इखत लोने का हक उसी के तलेमदारियों जो रिवाज लोान के अतलसे रिवाज इन पर आध हैनी हो।
- 9 सुतलीस सुतलीकाम देही अतुलसे रिवाज असे रिवाजत विषयगत जो कले विषय है।
- 10 हकूक अकनबैद सुतलिक लोपद व सुतल जालात जमीन जो अदजा या और अतुल है पर तलिके कलिक उसको देह जो है या नको है पलष के खान-खण्डगत अतुल जो अले हाज कदमत के दिल-पस है। सुदसे पैदलिक अतुलसे दीगर कले हकूक सुतलिक अतुल जमीन के असाव के आशिल है।
- 11 नदियां दरपाये में कौरी के हकूक सलखार तलकत अदली व अदली के शिकार गोले के।
- 12 कौरे उरी अतुलरिवाज जो आलमान जमीन अतुलको या दीगर से अतुलके हकूक पर सुतल है तलका महाज से असे है अतुल रिवाज न है जो अतलत हा इन्तकाल अतुल के सुतलिक है।

[Handwritten signature]

न्याय कायदा सेवा अधिनियम
निसाना हकीमत खाल अरोला जीका अरी मीजा -

परामा

गहरीत हकीम

निसाना न्याय

45

2	गाम पती या दरक मय नाम नयनरदार व तस्वार मृषामला	नाम माणिक मय, गहरीत, मीजा कारदार मय गहरीत	वसाहल श्रावणी	गवत वगवत			रका मय वगवत श्रावणी	वगत जो मुजाव श्राव कहा है व वगवत श्राव व गवत	दिसा या श्रावणी गवत व गवत	मुजावत श्राव व गवत	वगवत
				नाम	गवत	दाल					
3				7	8	9	10	11	12	13	14

1 इस जिला में वन्देकरत सालक 1914 ता 1917 में हुआ था इस समय शासनात श्रावणी का आग इत्यादि शासनात व
 व शासनात देह का किमि गाम उदी के अगार पर कागजात श्रावणी में उमल किमि गाम था ! वास्तव में मैं जित्त
 मगप भोजी के जिला काउंट्रि के अपने श्रावणी किमि इस समय रिटिव जमी के आतिरित्त सभस्त श्रा
 जो श्रावणी पर शासनात देह में से कुछ जगल मैहलुजा मैहदुदा व अरे मैहदुदा वगार गोपे ! प्रस्तुत रवाना
 को सभाती पर शासनात देह में से कुछ जगल मैहलुजा मैहदुदा व अरे मैहदुदा वगार गोपे ! प्रस्तुत रवाना
 अगलीपत में अन्दाज शासनात वग वदस्तुर रका गाम 22 अगुल 1961 को जब पजोव विलेज कोसमन लौड-
 केरिगन रेड ड्राइलाइजेसन रकल लागू हुआ इस समय शासनात देह जित्तकि परिभाषा दाम(रि) जी.एस में
 अरे उसको ड्राइलाइजेसन रकलें हुए जो रकबा इस परिभाषा में आया पचायत के नाम देवे किमि गाम इस्तकशरिग
 लागभग 1974 के अन्त तक किमि जाता रहे इसी गहल में हिगचल अश्रि विलेज कोसमन लौड कोसमन लौड
 ड्राइलाइजेसन रकल नयनर (रि) लागू हुआ जित्तके आचार्य पर जो रकबा पचायत के नाम देवे इ
 या रूस अजाना अलनीपत में सरकार के नाम वापस किमि गामा इतिहा इलाजो जी देवे चार
 ए गी-एच वजान विलेज कोसम लौड कोसमन लौड ड्राइलाइजेसन रिग श्रावणी श्रावत सागात
 गी दी अरे

श्राव शासनात देह या शासनात दीका में गहल वही रकबा देवे किमि गामा । इस उपरा
 च्याश्रा के अन्तरगत श्रावणी की रकबा तहेल जो रकबा शासनात में 26 जनवरी 1950 में
 विसाधारण के नोंकी में चला शा देहा है यह वदस्तुर उन्दी विसाधारण के नोंकी में देवे

2.

3.	<p>होता, उसमें किसी किसिम के हस्त-पराय वकीलवर्ग की नहीं होने कठिना जात में व्युत्पन्न-पराय - 76</p> <p>हासिल ही की जल्दा पहले पर्याप्त का होने पर सरकार के नाग-प्रतापन हुआ है जहां की पहली</p> <p>की सीमा कती है इसके साथ के समान में एक इंसान अर्थात् के पक्ष में पराई कर संभव है</p> <p>हजार अर्थात् में समा आमतौर जितने आयुक्तों आपर ही कोई नहीं आयुक्तों</p> <p>अल्पकाल से समा में सुदुरी के पक्ष पर अवकाश जहाँ जहाँ जहाँ के लिए जहाँ का</p> <p>मुफ्त आर्थिकवापस है</p>
4.	<p>हजार अर्थात् में एसी बाधा अथवा इच्छा करने का कोई विचार नहीं है</p> <p>हजार अर्थात् में कोई समा आमतौर नहीं होता ही</p> <p>हजार अर्थात् में जिस कदर नहीं माल तथा पावने के कदवी निमित्त अल्पकाल</p> <p>सरकार में ही उन सब से पास करना व माल सुव्यवस्था को पालना होना मुफ्त आर्थिकवापस है</p> <p>हजार अर्थात् में कोई छान नहीं है</p>
5.	<p>हजार अर्थात् में जो संजान हुई है जहां ही वह करागद नहीं होता इसके समक</p> <p>हजार अर्थात् में उद्योग में भी संश्लेषण है मुजाबा वृद्ध तथा समता ही अगद विला आजा मालिक हुए</p>
7.	<p>हजार अर्थात् में उद्योग में भी संश्लेषण है मुजाबा वृद्ध तथा समता ही अगद विला आजा मालिक हुए</p>
8.	<p>हजार अर्थात् में उद्योग में भी संश्लेषण है मुजाबा वृद्ध तथा समता ही अगद विला आजा मालिक हुए</p>
9.	<p>हजार अर्थात् में उद्योग में भी संश्लेषण है मुजाबा वृद्ध तथा समता ही अगद विला आजा मालिक हुए</p>

राजकीय प्रशासन 7, डि० 50, प्रिनटिंग-1072-8-0 पि० प्र० 1/84-3-7-84-1.44,000.

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रा. क्र. 1981-88 अंश 1

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परगना

महसूल दर

बिला नं. 1/88

1

नं.	नाम वही या दरकर मय नाम नम्वरदार व धारदार भूदानना	नाम नामिक मय महवाल नाम कांश्चकार मय महवाल	वसाहत प्रायधानी	नम्बर वसति			रकबा मय तफसील अकसीम प्रा. की	सगण जो नुबारा अदा करता है व तफसील मय व गांवार	हिसा मा भूमिना हकीमत व तरीका बांदा	मूलावका हिस व वशी भूदानना व हबूद	विवरण
				नाम	तादिक	हाल					
2											
3	अमथली (जो है) अमथली जिनका 6 गाँव विक्रयात है	अमथली (जो है) अमथली जिनका 6 गाँव विक्रयात है									
	नाम्वर सुभाद	नाम्वर सुभाद									
1.		मोहल									
2.		जाखान									
10.											
11.											

कोश की कारवाही है

व. 121 व. 122 व. 123

दिना 1/8/88

कारवाही नबरीमि

मामुम 20 किलो

अमथली

हजारे

हजार अंश में अमथली नमूने कोड नही पादे कामी लयाया या की अकारवाही अंश पाइजा

जिसके कारण उते कोड कर चले जाये है उसकी आलिक सरकार होती है सरकार ऐसी भूमिक

जिसके चार्ज कोड करवा करवाती है अंश अंश में ऐसी व्यवस्थात पुराने कोड नही जो नये सुअ

बाहुगुण्डय डाली
निर्माण हुआकर

अदालत

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जिला

Form No. C.H. 22.

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नम्बर	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नम्बर			रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
					खेत	साविक	हाल					
2	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
3	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
4	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
5	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
6	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
7	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
8	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
9	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
10	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
11	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
12	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
13	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण
14	नाम पत्नी या पति	नाम माता	नाम पिता	वसाहत	नाम	साविक	हाल	रकबा मय तकसील	समान को	हिस्सा या	सूचना	विवरण

दुरवान बतौर धार पर जाल कर मकत है।

हल चला के लिए बौल खंडी कराल से बुखर मकत है।

हमारे अदालत से बंदी लोच मंडवकरमि लखर बिबते ही चहादि सब मी खाली से चला इत्यादि खिलते ही जिसकी धारा से चहाई करतो ही उली मी धमि से बहाते ही खाल मी उली कालक मी डिसीपी मलमाला का कोई रिबाई नहीं।

इस्तफार बारादाल के: - निम्नखूद आवुरम प्रअभारिचद (2) निष्पतरम नाम उन औरीपी निष्पतरम चद प्र मरद

(4) निष्पतरम चिभति बालो के निष्पतरम मालो (5) निष्पतरम चिभति प्रजाल खिंदे वकाल दिन्दी (9) निष्पतरम चिंदे प्र जाल नाम

(7) निष्पतरम चाराचदप्रम मरन (8) हठ बालम चिंदे प्रजाल खिंदे वकाल दिन्दी (9) निष्पतरम चिंदे प्र जाल नाम

(10) निष्पतरम चाराचदप्रम मरन (11) हठ बालम चिंदे प्रजाल खिंदे वकाल दिन्दी (12) निष्पतरम चिंदे प्र जाल नाम

(13) हठ बालम चिंदे प्रजाल खिंदे वकाल दिन्दी (14) निष्पतरम चिंदे प्र जाल नाम (15) निष्पतरम चिंदे प्र जाल नाम

प्राथमिक उद्योग	सहायक उद्योग	कारखाना	कर्मचारी	सामग्री	(अ) तदर्थक इन्फ्रा	सिमा	कार्य	वैयक्तिक	साल
1. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
2. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
3. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
4. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
5. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
6. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
7. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
8. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
9. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
10. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
11. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989
12. शिवालय के उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	उद्योग	1989

राजस्थान सरकार, दिल्ली, भारत-1062 (10/10/89) (84-21-6-85-1,4,0,00)

मिसरा हकीयत 1989-90

सौजा श्री/सुभाष

परतना

तहसील जेजुरी

जिला अमरावती

Form No. C. H. 23.

नम्बर वसोती	नाम पत्नी या वरक मय नाम नम्बरदार व सादार मुद्रामाला	नाम मातृक मय प्रहवाल	नाम कोशकार मय प्रहवाल	वसाहत श्रावणशी	मन्दर वसरा			रकना मय तफसील प्रकसास म. लि	सपान को मजारा शरा करदा हे व तफसील प्रहद व तदार	जिम्मा या ममाना हकीयत व तरीका दाख व तरीका दाख	मुजालता हल व वसरी मुद्रामाला व हदद	वितरण
					नाम वस	सातक	खेज					
1	नं० खेवट भा जमाबन्दी											
2	रस्ता 15 कोड	3	4	5	6	7	8	9	10	11	12	13
(क)	रमना अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद
(ख)	बाघात के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद	अरकाद के लिये अरकाद
(ग)	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद
(घ)	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद
(च)	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद
(ज)	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद	अनाकापरा अरकाद

Shukh Kumar
42941 am

Suman Kumar
011808-31 am

अनाकापरा अरकाद

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इस जिला में वन्देवस्त सविध 1914ता 1917 में हुआ था उस समय शासन
 भूमि का आध इ-प्राज रवाना मालिकियत में शासन द्वारा शासनाद देह का
 मिथ्या जग था उसी के आधार पर कालजान्त माल में अथल मिथ्या जग था
 वानव में जिस समय अजेज के जिला कालासिकी अथने अर्थात मिथ्या था ।
 उस समय रिजर्व जगों के आदिरिक्त बाली सभ्यत भूमि जो कालकथन में वारि
 थी, उसे शासनाद देह या शासनाद द्वारा कथर दे कर इ-प्राज कथथा जग
 वन्देवस्त को सभादी पर शासनाद देह में से कुछ जगल में देह जाकिगिय जग
 सभ्यत रवाना मालिकियती शासनाद को ^{सभादी} वदरुत ररवा जग था रर कथल सन 1961
 में जब पंजाब विभाज कौमन कौड वेदिता यड धरि कालि जेजान यद कालि कुर
 उस समय शासनाद देह जिन को परिभाषा 2 ए. 5 में की गई है उस को -
 धरि काल ररवने कुर जो ररकवा इस परिभाषा में आथ रवाना मालिकियत में जग
 पंजाबन के नाम दज लिथी था । इस का इ-प्राज कालजगत 1974 के अन्त
 तक मिथ्या जगना ररवा ररथी मरुथ में है काल कुर देवा विभाज कौमन कौड
 वेदिता यड धरि कालि जेजान यद कथर 18, 1974 कालि कुर इस जिन के आधार
 पर जो ररकवा जगल पंजाबन के नाम दज हुआ उसे रवाना मालिकियत में सभ्य
 के नाम सुन्दरि कल मिथ्या जग 1 इस के आदिरिक्त जो कुर कथरा (2) ए. 5

पंजाब को बना लिया गया जो 1974 के कानून के अन्तर्गत
 और दी गई।

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अब शामिल रहे हैं। शामिल दिना में मद्रास को रोकना दो नियमों
 1511 उपरोक्त दोनों के अन्तर्गत हुए मिले हैं। उस के नेट जो रोकना
 शामिल में 26 जनवरी 1950 से पूर्व विभाजन के काल में जो हुआ उस में लोको
 है, वह बदलने उन्हीं विभाजनों के काल में जो हुआ उस में लोको
 लोको के हक में जो जनता के हितों के लिए नहीं जो रोकना है हक
 पंजाब को है, जो वह पंजाब को और अब सरकार के जो नियमों
 हुआ है, जो दो महीनों के भी है, उस के साथ के रोकना में
 इस दूसरे महीने के अन्तर्गत भी नहीं कर सकते हैं।

3

हमारे महीने में रोकना शामिल जिस में शामिल शहर दो और हैं
 अलग-अलग महीने के अन्तर्गत से रोकना पंजाब में जो लगे जा रहे हैं
 अपने अन्तर्गत के लिए जो लगे जा रहे हैं।

4

हमारे महीने में अलग-अलग महीने के अन्तर्गत जो लगे जा रहे हैं।

5

हमारे महीने में जो लगे जा रहे हैं।

6

हमारे महीने में जो लगे जा रहे हैं।

87

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7

हमारे माल में लोहसे से रंगवा बुद्ध हो जाना है, वह बराबर नही होता है

8

अधिक रंगवा बुद्ध होना पर मुझामला मुझामु करता रंगने है नारदने का कोई दिवाज नही है।

9

हमारे माल में मुझारे धागा पीसा और नही है। मुझारा अराजो पीर और दिवाज हमारे माल में मार विना आया मालिक बुद्ध माल नही रंगना अलग में बुद्ध लगा रंगना है मार विना आया मालिक बुद्ध माल नही रंगना अलग है।

10

हमारे माल में मुझारे धागा पीसा और नही है। मुझारा अराजो पीर और दिवाज हमारे माल में मार विना आया मालिक बुद्ध माल नही रंगना अलग में बुद्ध लगा रंगना है मार विना आया मालिक बुद्ध माल नही रंगना अलग है।

11

हमारे माल में मुझारे धागा पीसा और नही है। मुझारा अराजो पीर और दिवाज हमारे माल में मार विना आया मालिक बुद्ध माल नही रंगना अलग में बुद्ध लगा रंगना है मार विना आया मालिक बुद्ध माल नही रंगना अलग है।

12

हमारे माल में मुझारे धागा पीसा और नही है। मुझारा अराजो पीर और दिवाज हमारे माल में मार विना आया मालिक बुद्ध माल नही रंगना अलग में बुद्ध लगा रंगना है मार विना आया मालिक बुद्ध माल नही रंगना अलग है।

88

५२११११ २११११११
 ५२११११ २११११११
 ५२११११ २११११११
 ५२११११ २११११११

१२११११
 १२११११
 १२११११

१० हमारे मस्तिष्क में जायदाद नष्ट हो गई है यह हमें लोकात्मा या और मनुष्यता
अपने लिए जो वे जिस को वास्तविक उन्नत हो कर हमें जो वे ही तो उन्नत को
आत्मिक स्तर पर ही है यद्यपि वे ही अर्थ को जिस से यह आत्मिक स्तर पर
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में

११ हमारे मस्तिष्क को उन्नत अर्थ को उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में

१२ हमारे मस्तिष्क में दो स्तरों को उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में
संभली है। मस्तिष्क हमें वे उन्नत प्राने वास्तविक हो गई है जो नये प्रकार में

में धरत कलिस निरुध - निरुध को जानी है और धरत रवत को बिस पर
 को हक को मालिक धन भी इसी प्रकार नरुध को जानी है । इन दोनों में
 इस रवत को बाल को तुवाल हक से हू जावे तो वह उस हक का फल
 जाना जाना जाता है यदि दीना को तुवाल हू जावे तो हक तुवाल का धन
 जावे है । बिस बिर जाने को धरत में उपरत रवत को जाना मालिक ही सा
 चोना है यदि उपरत मालिक धी चावज राध पर सा न देगे तो निरु
 रवत को मालिक धी चावज पदरत और उपरत रवत में धरत देवा और
 मालिक को अत रवत में निरुध कर रवत का धरत कर सजनी है ।
 धरत - धरत रातने धरत जो हल चालन से निरुध जावे है और धरत में धरत निरुध
 से निरुध जारी है जावे है उसे रातने धरत में अत जावे को नरुध रवत परत नही
 जानी है ।

जा

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इस धरत को मालिक को धरत रवत (आवज) मालिक आविचार नही ।
 रवत रवत धरत धरत कलिस को निरुध धरत धरत से धरत ही कर धरत
 कलिस धरत धरत रवत है धरत को धरत धरत निरुध मालिक धन धरत कर
 धरत धरत को धरत को नरुध तुवाल न ही ।
 रवत मालिक धन रवत रवत धरत धरत को निरुध मालिक धन को धरत
 धरत आविचार है ।

NAZRI- NAM SIA

Amrutur R-8

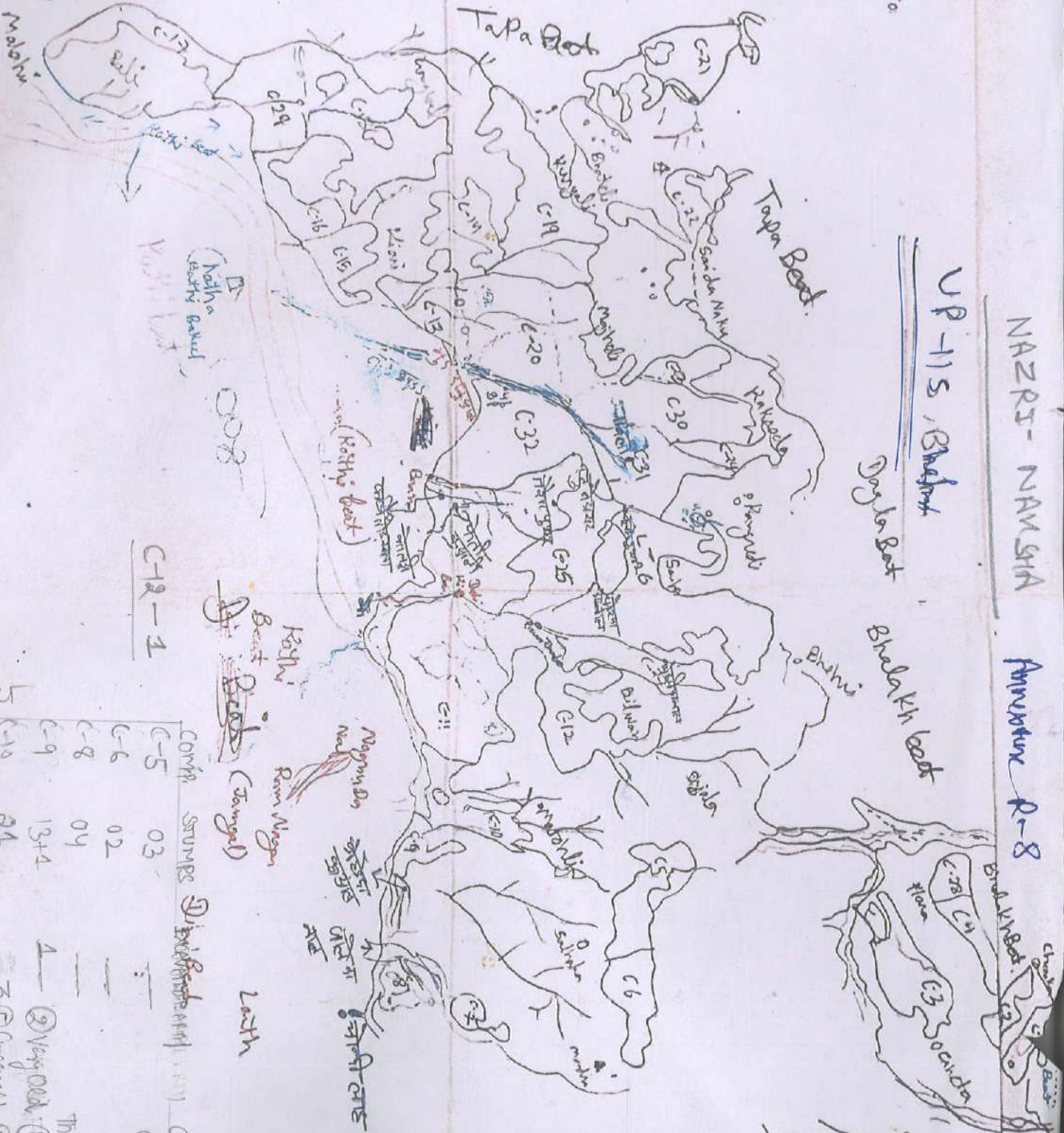
Gobbur...

UP-115, Bhat...

Dong...

Bhad...

- C-1 = 11.34
- C-2 = 8.0
- C-3 = 25.50
- C-4 = 10.12
- C-5 = 22.26
- C-6 = 22.26
- C-7 = 6.07
- C-8 = 8.09
- C-9 = 8.09
- C-10 = 24.28
- C-11 = 66.36
- C-12 = 29.14
- C-13 = 17.81
- C-14 = 14.16
- C-15 = 12.95
- C-16 = 12.95
- C-17 = 13.35
- C-18 = 45.92
- C-19 = 13.13
- C-20 = 53.60
- C-21 = 29.25
- C-22 = 34.80
- C-23 = 17.00
- C-24 = 7.89
- C-25 = 52.20
- C-26 = 43.70
- C-27 = 59.60
- C-28 = 11.33
- C-29 = 30.35
- C-30 = 32.37
- C-31 = 40.46
- C-32 = 44.51



ABSTRACT

Comp	Stumps	Condition	Remarks
C-5	03	---	One old, two green A sandy tree
C-6	02	---	Old
C-8	04	---	Three veg old, one old green
C-9	13+4	---	Porter, 7 in old dry
C-10	04	---	Old
C-11	7	---	Green old, 1 very old
C-12	7	---	Old dry 1 old
C-13	14	---	Green old 1 old
C-14	14	---	Old 1 old

Chadoli Bead

No. _____/Ind
 HP Forest Department
 Dated/ Bhadroya, the

From: -
 Range Forest Officer,
 Indora Forest Range, Bhadroya

To: -
 Divisional Forest Officer
 Nurpur,

Subject: - Regarding 100% checking of all compartment in Dhiala Beat .

Sir,

With reference to your high office Letter no. 4986 Dated 24.10.2024 dated, a Committee has been constituted vide this office letter No. 1024/IND Dated 26.10.2024 and checking/Combing of forests of Dhiala Behri Beat by different teams was done on Dated 27.10.2024, 28.10.2024 and 29.10.2024 and the detail of checking is as –

Date of Checking	Name of Forest & Compt.	Khair stumps (No.)	Condition	Description and Remarks
27.10.2024	UP115 Behri C-7	04	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-9	02	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-11	01	Green with Coppice growth of more then 6 years	Entered in death register Sr no. 73 dated 17.02.2018 (as per rights in wazib-ul-arz)
	UP115 Behri C-27	-	-	-
	UP115 Behri C-25	05	Old Dry	Dry Salvage lot year 2011-12 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-10	02	Old Dry	Dry Salvage lot year 2011-12 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-12	01	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
		01	Green with Coppice growth of more then 8 years	Entered in death register Sr no. 52 dated 30.01.2015(per rights in wazib-ul-arz)
	UP115 Behri C-24	01	Old Dry	Dry Salvage lot year 2011-12 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)

28/10/2024	UP115 Behri C-1	-	-	-
	UP115 Behri C-2	-	-	-
	UP115 Behri C-7	02	Old Dry	Entered in death register Sr no. 61 dated 10.10.2016 (per rights in wazib-ul-arz)
	UP115 Behri C-8	-	-	-
	UP115 Behri C-13	-	-	-
	UP115 Behri C-14	-	-	-
	UP115 Behri C-31	02	Old Dry	Dry Salvage lot year 2018-19 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-27	02	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-26	03	Old Dry	Dry Salvage lot year 2018-19 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-30	02	Old Dry	Dry Salvage lot year 2018-19 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-32	-	-	-
	UP115 Behri C-15	-	-	-
	UP115 Behri C-16	-	-	-
	UP115 Behri C-17	-	-	-
29/10/2024	UP115 Behri C-3	01	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-4	02	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
	UP115 Behri C-5	-	-	-
	UP115 Behri C-6	-	-	-
	UP115 Behri C-8	-	-	-
	UP115 Behri C-9	02	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)

UP115 Behri C-19	-	-	-
UP115 Behri C-12	01	Old Dry	Dry Salvage lot year 2015-16 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
UP115 Behri C-18	02	Old Dry	Entered in death register Sr no. 28 dated 27.09.2013 (per rights in wazib-ul-arz)
UP115 Behri C-20	01	Old Dry	Dry Salvage lot year 2017-18 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
UP115 Behri C-21	-	-	-
UP115 Behri C-28	-	-	-
UP115 Behri C-29	-	-	-
UP115 Behri C-30	02	Old Dry	Dry Salvage lot year 2018-19 (Felling of Dry Salvage trees is Government Legal felling Carried through HP state forest Development Ltd)
UP115 Behri C-22	-	-	-
UP115 Behri C-23	-	-	-

It is further submitted that 100% checking of all compartments of Dhiala beat have done and no illicit felling of any kind was reported by committee.

This is for information and for further necessary action please.

(Report of Committee , Salvage lot and Death register Copies Enclosed)

P1106 7 to 10

Range Forest Officer,
Indora Forest Range,
at Bhadraya Distt. Kangra (H.P.)

Endst No. 1049...../IND

Dated 04/11/2024

Copy Forwarded to –

1. SDM Indora for information and further necessary action please.

Range Forest Officer,
Indora Forest Range,
at Bhadraya Distt. Kangra (H.P.)

प्रीषक : अभी लम्बे अक्षय
लाभालय वन परिक्षा
इन्दौर स्थित अक्षय

प्रीक्षित : वन परिक्षा अधिका
इन्दौर

विषय : विद्यालयी वीट के जंगलों के कम्पाटिमेंट बारे
ज्ञानान्ती,

उपरोक्त विषय के अक्षय में आपके लाभालय के
पत्रांक अक्षय 10/27/2020 दिनांक 26/10/2020 के अक्षय में रिपोर्ट
की जाती है कि आज विन जंगलों के कम्पाटिमेंट का निरीक्षण
किया गया तथा जो पाया गया उसका विवरण कुछ इस
प्रकार है

क्र.संख्या	जंगल का नाम	कम्पाटिमेंट	विवरण
1.	4P115 Bheri	C-7	4 सुरी पुरा खैर मुड
2.	4P115 Bheri	C-7	2 सुरी पुरा खैर मुड
3.	4P115 Bheri	C-11	1 पुराना धरा करीब 7-8 पहल
4.	4P115 Bheri	C-27	—
5.	4P115 Bheri	C-25	5 सुरी
6.	4P 115 Bheri	C-10	2 सुरी खैर
7.	4P 115 Bheri	C-12	1 सुरी पुरा 1 धरा करीब 8-10 मील पहल
8.	4P 115 Bheri	C-11	(निरीक्षण)
9.	4P115 Bheri	C-24	1 सुरी

महोदय काठे गए खरे वृक्षों की जावकारी उपभुक्त
 की गई है। अतः खाते जनाब की सेवा में आभार
 व्यक्त है। यह प्रमाण है। इन्हें अतिरिक्त कोई भी अवैध कार्य
 नहीं पाया गया।

क्र. सं.	नाम व पद	दस्तावेज
1.	श्री. नन्द किशोर 80 डिग्री	15 डिग्री
2.	श्री. लखन सिंह 80 मंगवाल	8 डिग्री
3.	श्री. शंकर कुमार 80 डिग्री	8 डिग्री
4.	श्री. लखन कुमार गिर लया	8 डिग्री
5.	श्री. अमित धीमान गिर अलाव	8 डिग्री
6.	श्री. अजय कुमार गिर धराल	8 डिग्री
7.	श्री. मोहन सिंह गिर धराल	8 डिग्री
8.	श्री. लखन सिंह गिर धराल	8 डिग्री
9.	श्री. गोरख शर्मा गिर धराल	8 डिग्री
10.	श्री. सुलतान सिंह गिर धराल	8 डिग्री
11.	श्री. गोरख शर्मा गिर धराल	8 डिग्री
12.	श्री. सुअम रामा गिर धराल	8 डिग्री
13.	श्री. लखन सिंह गिर धराल	8 डिग्री

सिद्ध

Forest Officer
 Forest Range
 at Mandi/Dist. Kangra (H.P.)

प्रेषित : वन परिशेष अधिकारी
रून्दाय

कम : काठेरी सदस्य
कार्यालय वन परिशेष
रून्दाय

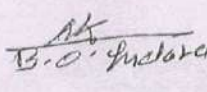
विषय : धमाला बोट के बंगलों के कंपार्टमेंट बोट।

प्रतिमान श्री,

उपरोक्त विषय के संदर्भ में आपके कार्यालय की पत्रांक सं 1024/अनर दिनांक 26/10/2024 के संदर्भ में रिपोर्ट की जा रही है कि आज दिनांक 28-10-24 को वन बंगलों के कंपार्टमेंट का निरीक्षण किया गया तथा पाया गया है कि वन विभाग द्वारा प्रकाश है।

क्र. संख्या	बंगल का नाम	कंपार्टमेंट	नियंत्रण
1	UP-115 Bheni	C-1	—
2	UP-115 Bheni	C-2	—
3	UP-115 Bheni	C-7	09 पुराने खंड
4	UP-115 Bheni	C-8	—
5	UP-115 Bheni	C-13	—
6	UP-115 Bheni	C-14	—
7	UP-115 Bheni	C-31	2 पुराने खंड
8	UP-115 Bheni	C-27	2 पुराने खंड
9	UP-115 Bheni	C-26	3 खंड
10	UP-115 Bheni	C-30	मूल्य दिनांक 11-9-24
11	UP-115 Bheni	C-32	4 पुराने खंड
12	UP-115 Bheni	C-15, 16, 17	—

मधेवय : रिपोर्टों काटै राज 124 अउ वृक्षों की जानकारी उपान
 ए वय वनान की खेक मे आगामे कारभारि हेतु प्रविष्ट ए
 वरके अनिश्चित कोरि भी अरुण वयस वरके पावत गवस)

क्र. संख्या	नाम व पद	हस्ताक्षर
1.	श्री वन्द मिशोर डी.एन.पी.	
2.	श्री बलवंत सिंह डी.ओ. गोरखपुर	Bsingh DP
3.	श्री संजय कुमार डी.ओ. इमराल	Sanjay Kumar D. O. Imrara
4.	श्री विनोद कुमार डी.ओ. लखनौ	Vinod Kumar D. O. Lucknow
5.	श्री अमित कुमार डी.ओ. गोरखपुर	Amit Kumar D. O. Gorakhpur
6.	श्री आनंद कुमार डी.ओ. एन.टी.सी.	Anand Kumar D. O. N.T.S.I.
7.	श्री मोहन सिंह डी.ओ. पल्लव	Mohan Singh D. O. Pallava
8.	श्री बलविन्द सिंह डी.ओ. उरुन	Balvinder Singh D. O. Urun
9.	श्री गौरव शर्मा डी.ओ. गोरखपुर	Gaurav Sharma D. O. Gorakhpur
10.	श्री सुलतान सिंह डी.ओ. अरुन	Sultan Singh D. O. Arun
11.	श्री प्रदीप कुमार डी.ओ. इमराल	Pradeep Kumar D. O. Imrara
12.	श्री सुभाष शर्मा डी.ओ. इमराल	Subhash Sharma D. O. Imrara
13.	श्री नरेश सिंह डी.ओ. पल्लव	Narash Singh D. O. Pallava

revised

Range Forest Officer
 In-charge Forest Range
 at Chandroya Distt. Kangra (H.P.)

प्रेषक: कर्गेली सदस्य
कार्यालय जन परिशेष
रुद्राय

जन विभाग छिप्र
दिनांक - 29/10/2024
प्रेषित: जन परिशेष अधिका:
रुद्राय

विषय: ध्याला कीट के बंगलो के कमपाठमेट बाटे।

श्रीमान जी,

उपरोक्त विषय के संदर्भ में आपके कार्यालय पत्रांक
सं० 1024/अनर दिनांक 26-10-24 के संदर्भ में रिपोर्ट की गई
है। कि आप दिन बंगलो के कमपाठमेट का विविध किस्म का
वस्तु को पत्रांक 1024/अनर दिनांक 26-10-24 के संदर्भ में

क्रं सं	बंगला का नाम	कमपाठमेट	विवरण
1.	UP-118 Behn	C-3	1 पुस्तक खंड
2.	UP-118 Behn	C-4	2 पुस्तक खंड
3.	UP-118 Behn	C-5	—
4.	UP-118 Behn	C-6	—
5.	UP-118 Behn	C-8	—
6.	UP-118 Behn	C-9	2 खंड पुस्तक खंड
7.	UP-118 Behn	C-11	—
8.	UP-118 Behn	C-12	1 पुस्तक खंड
9.	UP-118 Behn	C-19	N/A 2 पुस्तक खंड
10.	UP-118 Behn	C-18	2 खंड पुस्तक खंड
11.	UP-118 Behn	C-20	01 खंड पुस्तक खंड
12.	UP-118 Behn	C-21	—
13.	UP-118 Behn	C-24	—
14.	UP-118 Behn	C-29	—
15.	UP-118 Behn	C-30	2 पुस्तक खंड
16.	UP-118 Behn	C-29 C-30	—

सधेवपु काटे वाट अठ पुरी का वाववायी उपयुक्त की का
 ह अल रिपोर्ट लका का सेवा मे प्रेषित ही इसके अतिरिक्त
 काही भी अन्य कयस नई पास करा)

क्र. सं.	नाम व पद	हस्ताक्षर
1	श्री नन्द सिंह B.O. इलाहाबाद	<u>15.0. Indora</u>
2	श्री बलराम सिंह B.O. मथुरा	Balraj DR
3	श्री रामचंद्र कुमार B.O. इलाहाबाद	Sanjay Kumar P.O. Pantel
4	श्री बलराम सिंह P.O. अलीगढ़	Takindar Singh 110 Indora, B.O.
5	श्री अशोक कुमार P.O. मथुरा	Anand Kumar
6	श्री आनंद कुमार P.O. अलीगढ़	Ankur
7	श्री गोदा सिंह P.O. अलीगढ़	<u>110 Indora, B.O.</u>
8	श्री बलराम सिंह P.O. अलीगढ़	<u>110 Indora, B.O.</u>
9	श्री रामचंद्र कुमार P.O. अलीगढ़	Gaun Sharmistha 110 Indora, B.O.
10	श्री रामचंद्र सिंह P.O. अलीगढ़	<u>110 Indora, B.O.</u>
11	श्री रामचंद्र कुमार P.O. अलीगढ़	<u>110 Indora, B.O.</u>
12	श्री रामचंद्र कुमार P.O. अलीगढ़	<u>110 Indora, B.O.</u>
13	श्री रामचंद्र कुमार P.O. अलीगढ़	Jaydev Singh P.O.


 Forest Officer
 at Bhadirova Dist. Kangra (H.P.)

FORM A
 ED FOR FELLING BY DEPARTMENTAL AGENCY OR PURCHASERS

Compartment or
 Sub compartment No. C-7

Year and nature of fellings	Species	Diameter in cms.										Total
		10-20.	20-30.	30-40	40-50	50-60	60-70	70-80	80-90	90-100	100 or over	
		v	iv	III	II A	IIB	IA	IB	IC	ID	IE	
2012-13	-	-	-	-	-	-	-	-	-	-	-	-
2013-14	-	-	-	-	-	-	-	-	-	-	-	-
2014-15	-	-	-	-	-	-	-	-	-	-	-	-
2015-16	Chil	-	-	5	-	-	-	-	-	-	-	-
	Kheis	3	1	-	-	-	-	-	-	-	-	5 = 3.25
												4 = 2.18
2016-17	-	-	-	-	-	-	-	-	-	-	-	-
2017-18	-	-	-	-	-	-	-	-	-	-	-	-
2018-19	-	-	-	-	-	-	-	-	-	-	-	-
2019-20	-	-	-	-	-	-	-	-	-	-	-	-
2020-21	-	-	-	-	-	-	-	-	-	-	-	-
2021-22	-	-	-	-	-	-	-	-	-	-	-	-
2022-23	-	-	-	-	-	-	-	-	-	-	-	-
2024	-	-	-	-	-	-	-	-	-	-	-	-

Handwritten notes:
 3.25
 2.18
 15
 100M
 150

Salvage marking of year 2011-12 Khair Drg
 Year of enumeration.....
 ENUMERATION RESULTS
 Compartment or Sub-Compartment No. UF-115 Behar

Section No.	Species	Diameter classes in Cms.										Total
		10-20	20-30	30-40	40-50	50-60	60-70	70-80	80-90	90-100	100 or over	
		V	IV	III	IIA	IIB	IA	IB	IC	ID	IE	
2011-12 C-5	Khair Drg	1	8	1	-	-	-	-	-	-	-	10 = 7.38
C-6	-do-	3	3	1	-	-	-	-	-	-	-	= 7 = 4.67
C-10	-do-	8	9	7	-	-	-	-	-	-	-	= 24 = 17.35
C-27	-d-	-	4	1	-	1	-	-	-	-	-	= 6 = 5.80
C-26	-d-	17	2	1	-	-	-	-	-	-	-	= 20 = 11.02
C-25	-11-	5	4	-	-	-	-	-	-	-	-	= 9 = 5.80
C-24	-11-	5	4	3	-	-	-	-	-	-	-	= 12 = 8.85
C-20	-11-	56	19	1	-	-	-	-	-	-	-	= 76 = 42.62
C-4	-11-	2	11	2	-	-	-	-	-	-	-	= 15 = 10.4
C-21												

[Handwritten signature]
 B.O.B



Photograph
No. 1

SITE-02



Photograph
No. 2

Latitude: 32.173518
 Longitude: 75.839737
 Elevation: 580.56488 m
 Accuracy: 10.1 m
 Time: 08-11-2024 10:04



Photograph
No. 3

Latitude: 32.17351
 Longitude: 75.839483
 Elevation: 596.33100 m
 Accuracy: 12.4 m
 Time: 08-11-2024 10:06





SITE -03 Photograph No-4

Latitude: 32.166052
Longitude: 75.854376
Elevation: 569.81 ±75 m
Accuracy: 192.0 m
Time: 08-11-2024 12:17
Note: damage report



SITE -03 Photograph No-5

Latitude: 32.166163
Longitude: 75.854697
Elevation: 573.51 ±22 m
Accuracy: 2.2 m
Time: 08-11-2024 12:19
Note: damage report 2



SITE NO-05 Photograph No-7

Time: 25-10-2024 13:07
Note: c9

Powered by MiScam

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SITE -04 Photograph No-6





Site No-5 Photograph No-14



Site No-05 Photograph No-15



Site No-05 Photograph No-16

SITE-05



SITE No-5 Photograph No-11



Site No-05 Photograph No-12



Site No-05 Photograph No-13



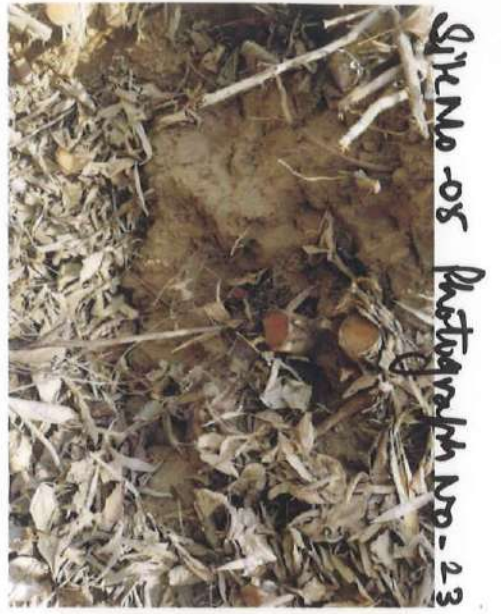
SITE-05 Photograph No-8



SITE-05 Photograph No-9



SITE-05 Photograph No-10



Sik No-05 Photograph No-23

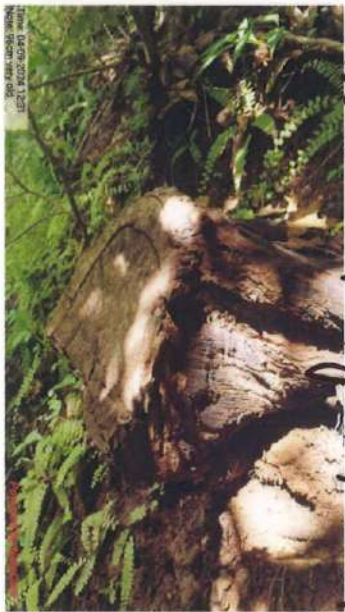


Sik No-05 - Photograph No-24



Sik No-05 Photograph No-20

SITE-05



Sik No-5 Photograph No-21



Sik No-05 Photograph No-25



Sik No-5 Photograph No-22



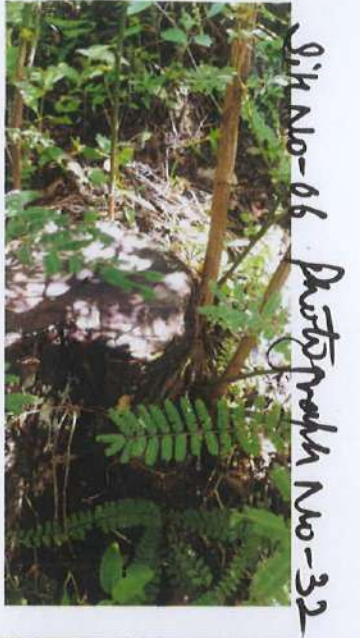
Sik No-05 Photograph No-17



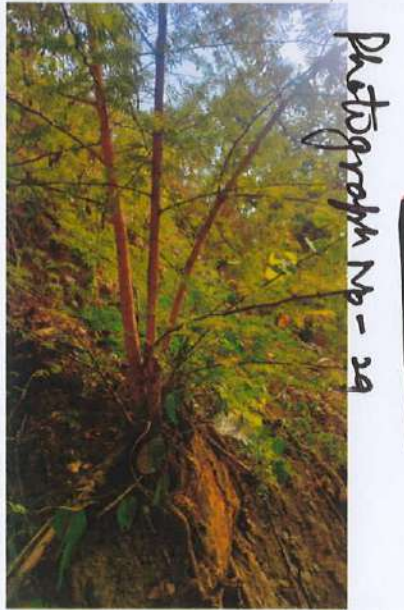
Sik No-05 Photograph No-18



Sik No-5 Photograph No-19



Site No-06 Photograph No-32



Photograph No-29

SITE - 06



SITE - 06 Photograph No-26

137



Site No-06 Photograph No-33

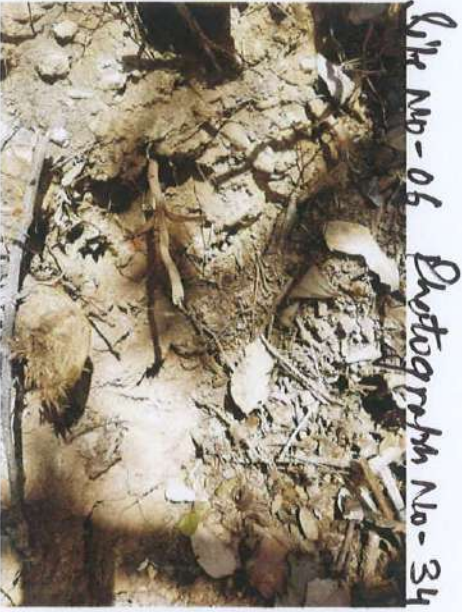
P142



Site-06 Photograph No-30



Site-06 Photograph No-27



Site No-06 Photograph No-34

P140



Site No-06 Photograph No-31



Site No.-06 Photograph No-28



SITE-07 Photograph No-37



SITE-08 Photograph No-41



SITE-09 Photograph No-43



SITE-07 Photograph No-36



SITE-08 Photograph No-39



SITE-08 Photograph No-40



SITE No 07 Photograph No-35



SITE-07 Photograph No-38



SITE-08 Photograph No-42

←
←
138

Dapur



NOTE → NOT ENCLOSED (14) SITE-1d



Sik No-09 Photograph No-45



Sik No-09 Photograph No-44



SITEN. ② - Photo 9 tahun No-46



Sik No-09 Photograph No-56



Sik No-09 Photograph No-48



Sik-9 Photograph No-49



Sik No-09 Photograph No 51



Sik No-09 Photograph No-47

SITE-09



Site No-10 Photograph No-59



Photograph No-60 Site-10



Site-10 Photograph No-61



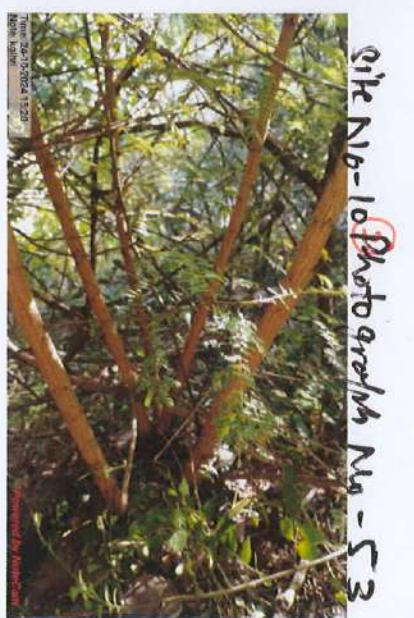
Photograph No-52 Site-10



Photograph No-57 Site No-10



Photograph No-58 Site No-10



Site No-10 Photograph No-53



Site-10 Photograph No-54



Site No-10 Photograph No-56



Sik No-10 Photograph - 55



Sik No Photograph No-62

SITE-10



Sik No-10 Photograph No-65



Sik No-10 Photograph No-64

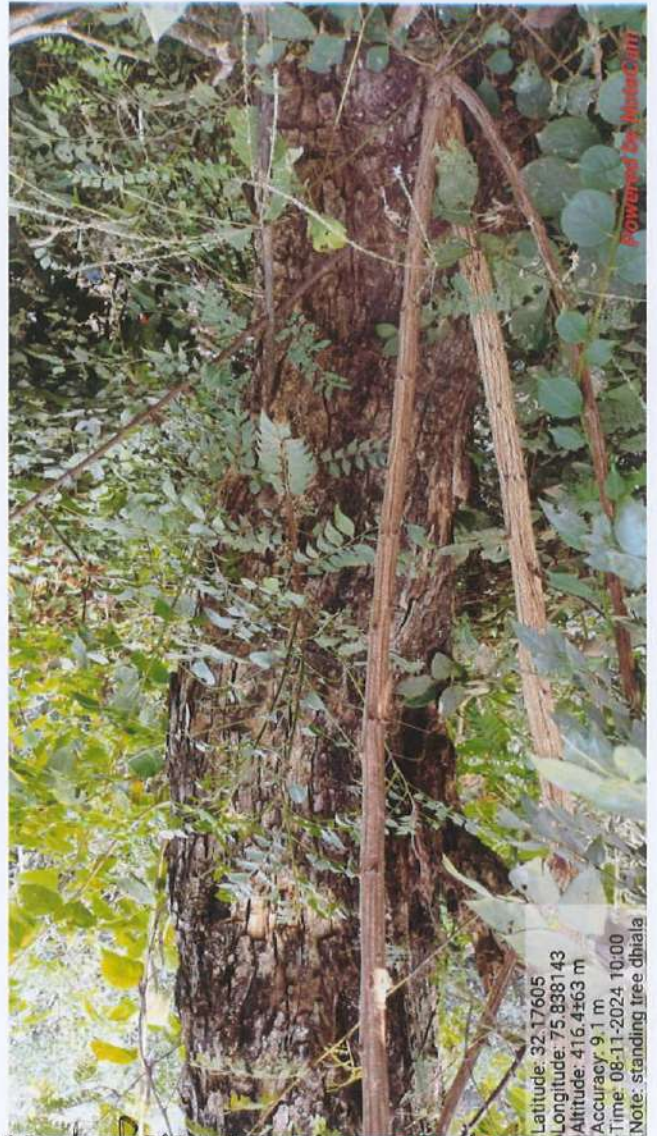


Sik No-10 Photograph No-63

(141)



SITE - 13 Photograph No-68



Latitude: 32.17605
 Longitude: 75.938143
 Altitude: 416.4±63 m
 Accuracy: 9.1 m
 Time: 08-11-2024 10:00
 Note: standing tree dhiala

SITE - 12 Photograph No-67



Note: D23
 Time: 29-10-2024 09:49

SITE - 11 Photograph No-66

142

Photograph No-69



Photograph No-71



Photograph No-73



Photograph No-70



Photograph No-72



Photograph No-74





Revised



Photograph No. 76



Photograph No. 75



79



78



77

SITE - 14



82



81



80

144



SITE -16 Photograph No - 85



SITE -15 Photograph No - 83